



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

रोड, नई दिल्ली  
(DES - V SECTION)

### MINUTES OF THE NORMS COMMITTEE- V

**MEETING No.** NC/5/MEET/Feb/202223/31

**DATED:** 03/03/2023

Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Feb/202223/31 dated 03/03/2023 of Norms Committee - V for the year 2022-23 was held on 03/03/2023 and 16/03/2023 under the Chairmanship of Sh. Jai Pal, Joint DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Manoj Kumar Meena, Deputy Director	DGFT(HQ)
2	Sanjay Kumar, Sr. Secretariate Assistant(SSA)	DGFT(HQ)
3	Kuldeep Singh, Asst. Director-1	O/o DC(MSME)
4	Nand Lal, Technical Consultant	DGFT
5	Shaish Kumar, Technical Consultant	DGFT
6	Ram Asrey Lal, Technical Consultant	DGFT



**Case Details and Decision(s):**

Case No.	1 / NC/5/MEET/Feb/202223/31		
Case Status	Case Approved		
Party Name	VARAHAMURTI FLEXIRUB INDUSTRIES PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023		
HQ File Number	018505000198AM19		
RA File Number	052404000583 AM19		
Licence No and Date	0510409344/15/01/2019		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and noted that firm’s representative had appeared for personal hearing on date 16.03.2023 and explained their case along with the samples of the export product. After detailed deliberation, committee decided to approve the adhoc norms as under:			
Export item	Qty.	Import items	Qty. Recommended
MATTRESS WITH TOPER SET	1600 Nos.	BATTING SHEETS OF WOOL (200 GMS -210 CM 7500 KGS, 200 GSM -60 CM 1000 KGS AND 300 GSM TO 210 CM 4800 KGS)	13300 Kg.
		BLACK COTTON FELT	15000 Kg.
		LATEX	Deleted(Not imported)
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	2 / NC/5/MEET/Feb/202223/31
Case Status	Case Approved
Party Name	FASHION ACCESSORIES
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	018505000357AM19
RA File Number	052304000559 AM19
Licence No and Date	0510410041/26/03/2019
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:	

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	QUILT-FRONT&BACK-FINISHED LINEN BLENDED DYED FABRIC CONTAINING LINEN/COTTON, GSM 150+-10%, FILLING-100% POLYESTER SIZE-114X96 INCHES	850 NOS	FINISHED LINEN BLENDED DYED FABRIC CONTAINING LINEN/COTTON GSM 150+-10%	17391 SQM
2	QUILT-FRONT&BACK-FINISHED LINEN BLENDED DYED FABRIC CONTAINING LINEN/COTTON, GSM 150+-10%, FILLING-100% POLYESTER SIZE-96X96 INCHES	750 NOS	FINISHED LINEN BLENDED DYED FABRIC CONTAINING LINEN/COTTON GSM 150+-10%	13118 SQM
3	SHAM-FRONT&BACK-FINISHED LINEN BLENDED DYED FABRIC CONTAINING LINEN/COTTON, GSM 150+-10%, FILLING-100% POLYESTER SIZE-26X26 INCHES	900 NOS	FINISHED LINEN BLENDED DYED FABRIC CONTAINING LINEN/COTTON GSM 150+-10%	1674 SQM
4	SHAM-FRONT&BACK-FINISHED LINEN BLENDED DYED FABRIC CONTAINING LINEN/COTTON, GSM 150+-10%, FILLING-100% POLYESTER SIZE-20X26.5 INCHES	900 NOS	FINISHED LINEN BLENDED DYED FABRIC CONTAINING LINEN/COTTON GSM 150+-10%	1350 SQM
5	SHAM-FRONT&BACK-FINISHED LINEN BLENDED DYED FABRIC CONTAINING LINEN/COTTON, GSM 150+-10%, FILLING-100% POLYESTER SIZE-20X36.5 INCHES	900 NOS	FINISHED LINEN BLENDED DYED FABRIC CONTAINING LINEN/COTTON GSM 150+-10%	1755 SQM

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	3 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023

HQ File Number	HQRNORM REVIW00000237AM23
RA File Number	052304000036 AM20
Licence No and Date	0510410366/25/04/2019
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm's representative had appeared for personal hearing on date 16.03.2023 and explained their case. The committee heard in detail and firm was advised to submit proper CAD with its all parameters, Measurement chart and requirement of inputs in Sq. Mtr.</p> <p>The case stands deferred.</p>	

Case No.	4 / NC/5/MEET/Feb/202223/31			
Case Status	Case Approved			
Party Name	OPERA GLOBAL PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023			
HQ File Number	HQRNORM REVIW00006257AM23			
RA File Number	052404000066 AM20			
Licence No and Date	0510410487/06/05/2019			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	BABIES DRESS/BABIES GARMENTS MADE OUT OF 74% POLYESTER 21% VISCOSE 5% ELASTANE KNITTED FABRIC  WIDTH 57-58" INCHES GSM 280 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	1390  NOS	74% POLYESTER 21% VISCOSE 5% ELASTANE KNITTED FABRIC  WIDTH 57-58" INCHES GSM 280 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	1395 SQM
2	BABIES SHORTS/BABIES GARMENTS MADE OUT OF 74% POLYESTER 21% VISCOSE 5% ELASTANE KNITTED FABRIC  WIDTH 57-58" INCHES GSM 280 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	800  NOS	74% POLYESTER 21% VISCOSE 5% ELASTANE KNITTED FABRIC WIDTH 57-58" INCHES GSM 280 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	573 SQM

3	BABIES SKIRT WITH BIB & BRACES MADE OUT OF 65% POLYESTER 32% VISCOSE 3% METALLISED WOVEN YARN DYED CHECK FABRIC  WIDTH 57-58" INCHES GSM 185 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	1500 NOS	65% POLYESTER 32% VISCOSE 3% METALLISED WOVEN YARN DYED CHECK FABRIC WIDTH 57-58" INCHES GSM 185 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	1887 SQM
4	GIRLS SKIRT WITH BIB & BRACES MADE OUT OF 65% POLYESTER 32% VISCOSE 3% METALLISED WOVEN YARN DYED CHECK FABRIC WIDTH 57-58" INCHES GSM 185 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	750 NOS	65% POLYESTER 32% VISCOSE 3% METALLISED WOVEN YARN DYED CHECK FABRIC  WIDTH 57-58" INCHES GSM 185 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	945 SQM
5	BABIES SKIRT WITH BIB & BRACES MADE OUT OF 67% POLYESTER 33% VISCOSE WOVEN YARN DYED CHECK FABRIC  WIDTH 57-58" INCHES GSM 200 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	1085 NOS	67% POLYESTER 33% VISCOSE WOVEN YARN DYED CHECK FABRIC  WIDTH 57-58" INCHES GSM 200 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	1368 SQM
6	GIRLS SKIRT WITH BIB & BRACES MADE OUT OF 67% POLYESTER 33% VISCOSE WOVEN YARN DYED CHECK FABRIC  WIDTH 57-58" INCHES GSM 200 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	880 NOS	67% POLYESTER 33% VISCOSE WOVEN YARN DYED CHECK FABRIC WIDTH 57-58" INCHES GSM 200 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	1107 SQM
7	GIRLS JUMPSUIT MADE OUT OF 100% VISCOSE WOVEN PRINTED FABRIC WIDTH 57-58" INCHES GSM 200 (+) (-) 10%	3696 NOS	100% VISCOSE WOVEN PRINTED FABRIC WIDTH 57-58" INCHES GSM 200 (+) (-) 10%	5166 SQM
8	GIRLS JUMPSUIT MADE OUT OF 100% VISCOSE WOVEN SOLID FABRIC WIDTH 57-58" INCHES GSM 210 (+) (-) 10%	4680 NOS	100% VISCOSE WOVEN SOLID FABRIC WIDTH 57-58" INCHES GSM 210 (+) (-) 10%	6851 SQM
9	BABIES TROUSERS MADE OUT OF 75% COTTON 22% POLYAMIDE 3% ELASTHANE STRIPE WOVEN PRINTED FABRIC  BABIES TROUSERS MADE OUT OF 75% COTTON 22% POLYAMIDE 3% ELASTHANE STRIPE WOVEN PRINTED FABRIC	175 NOS	75% COTTON 22% POLYAMIDE 3% ELASTHANE STRIPE WOVEN PRINTED FABRIC  WIDTH 56-57" INCHES GSM 80 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	309 SQM

10	BABIES TROUSERS MADE OUT OF 75% COTTON 22% POLYAMIDE 3% ELASTHANE STRIPE WOVEN PRINTED FABRIC  WIDTH 56-57" INCHES GSM 80 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	175 NOS	75% COTTON 22% POLYAMIDE 3% ELASTHANE STRIPE WOVEN PRINTED FABRIC  WIDTH 56-57" INCHES GSM 80 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	309 SQM
11	BABIES BLOUSE MADE OUT OF 75% COTTON 22% POLYAMIDE 3% ELASTHANE STRIPE WOVEN PRINTED FABRIC  WIDTH 56-57" INCHES GSM 80 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	175 NOS	75% COTTON 22% POLYAMIDE 3% ELASTHANE STRIPE WOVEN PRINTED FABRIC WIDTH 56-57" INCHES GSM 80 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	309 SQM
12	BABIES DRESS/BABIES GARMENTS MADE OUT OF 90% VISCOSE 10% NYLON PRINTED JACQUARD WOVEN FABRIC  WIDTH 57-58" INCHES GSM 148 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	4962 NOS	90% VISCOSE 10% NYLON PRINTED JACQUARD WOVEN FABRIC  WIDTH 57-58" INCHES GSM 148 FLEXIBILITY UPTO (+) (-) 10% IN GSM & FLEXIBILITY IN COUNT (+) (-) 3%	3554 SQM

RA concerned may take necessary action subject to compliance of **para 4.17** and other usual conditions.

Case No.	5 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	GRAND INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00003508AM23
RA File Number	062404000030 AM20
Licence No and Date	0610039249/23/07/2019

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply and in their reply, measurement chart is typed one and does not appear correct as for a kid of 10-11 years' chest size is 30 and for girl of 10-11 years' chest size is 44. For ladies' jacket, chest size is not given while for men's jacket, it is 49 inches. For girl's jacket (Chest size-44) and for boy's jacket of chest size 40, the requirement is same.

Therefore, the committee decided to ask the firm to submit the following;

1. Measurement chart prescribed by the buyer and in each CAD numbers of bundles may be mentioned.
2. Requirement of inputs in SQMs per Pc of each export product.
3. The case stands deferred.

Case No.	6 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	SAIVANA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00004163AM23
RA File Number	052404000290 AM20
Licence No and Date	0510411539/19/08/2019
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has claimed that they are fusing each panel of garment which appears an unusual practice. Further, this applicant adds 11-12% shrinkage in CAD itself which no applicant does. For similar case the firm has attended PH and it has been decided to visit to see the process in their manufacturing unit. Therefore, committee decided to process this case on the base of that report of factory visit.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	7 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	FRONTIER PROTECTIVEWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00003203AM23
RA File Number	022404000088 AM20
Licence No and Date	0210209416/04/09/2019
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of the “Net content of input in export product together with manufacturing process and stage wise wastage”. Now, the firm has also not submitted the above said information. Therefore. Committee decide to ask the firm to furnish proper/legible documents for the</p>	



following:

1. Net content of input in export product together with manufacturing process and stage wise wastage.
2. Requirement of inputs per Pc of export product in kgs and SQM.
3. The case stands deferred for re-listing.

Case No.	8 / NC/5/MEET/Feb/202223/31		
Case Status	Case Approved		
Party Name	CREATIVE GARMENTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023		
HQ File Number	HQRNORM REVIW00006329AM23		
RA File Number	039404000437 AM20		
Licence No and Date	0310832301/17/10/2019		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as under:			
<b>Export Item</b>	<b>Qty.</b>	<b>Import Items</b>	<b>Qty. Recommended</b>
SILK LINER MADE FROM 100% SILK FABRIC. WIDTH -56" GSM - 32(+/-10%)	120000NOS	100% SILK FABRIC. WIDTH-56" GSM-32(+/-10%)	273600 MTR
RA concerned may take necessary action subject to compliance of <b>para 4.17</b> and other usual conditions.			

Case No.	9 / NC/5/MEET/Feb/202223/31		
Case Status	Case Approved		
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023		
HQ File Number	HQRNORM REVIW00001484AM23		
RA File Number	039504000899 AM20		
Licence No and	0310833369/12/12/2019		

Date				
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. The firm has not justified requirement higher than SION. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as under:				
S.N.	Export item	Qty.	Import item	Qty. Recommended
1.	Gents / Ladies Jacket - 50%  Cotton / 50% Polyester Woven Printed Nos. Fabric GSM 255 +/-10%	20000	50% Cotton / 50% Polyester Woven Printed Fabric GSM 255 +/-10%	2.53 Sq. Mtr/Pc
2.	Gents / Ladies Jacket - 50%  Cotton / 50% Polyester Woven Printed Nos. Fabric GSM 255 +/-10%	500	50% Cotton / 50% Polyester Woven Printed Fabric GSM 255 +/-10%	2.65 Sq. Mtr/Pc
3.	Gents / Ladies Trouser - 50%  Cotton / 50% Polyester Woven Printed Nos. Fabric GSM 255 +/-10%	29000	50% Cotton / 50% Polyester Woven Printed Fabric GSM 255 +/-10%	2.70 Sq. Mtr/Pc
4.	Gents / Ladies Trouser - 50%  Cotton / 50% Polyester Woven Printed Nos. Fabric GSM 255 +/-10%	500	50% Cotton / 50% Polyester Woven Printed Fabric GSM 255 +/-10%	2.70 Sq. Mtr/Pc
5.	Cap –  50% Cotton / 50% Polyester Woven Printed Nos. Fabric GSM 255 +/-10%	1000	50% Cotton / 50% Polyester Woven Printed Fabric GSM 255 +/-10%	0.40 Sq. Mtr/Pc
6.	Belt –  50% Cotton / 50% Polyester Woven Printed Nos. Fabric GSM 255 +/-10%	500	50% Cotton / 50% Polyester Woven Printed Fabric GSM 255 +/-10%	0.40 Sq. Mtr/Pc
7.	Gents / Ladies Jacket with Lining –  50% Cotton / 50% Polyester Woven Printed Nos. Fabric GSM 260 +/-10%	33000	50% Cotton / 50% Polyester Woven Printed Fabric GSM 260 +/-10%	3.20 Sq. Mtr/Pc
				2.56 Sq. Mtr/Pc

			50% Cotton / 50% Polyester Woven Dyed Fabric GSM 150 +/- 10% (For Lining)
8.	Gents / Ladies Jacket with Lining – 500	50% Cotton / 50% Polyester 3.20 Sq. Mtr/Pc Woven Printed Fabric GSM 260 +/-10%	
	50% Cotton / 50% Polyester Woven Printed Nos. Fabric GSM 260 +/-10%		
		50% Cotton / 50% Polyester 2.56 Sq. Mtr/Pc Woven Dyed Fabric GSM 150 +/- 10% (For Lining)	
9.	Helmet Cover – 500	65% Cotton / 35% Polyester 0.75 Sq. Mtr/Pc Woven Printed Fabric GSM 210 +/-10%	
	65% Cotton / 35% Polyester Woven Printed Nos. Fabric GSM 210 +/-10%		
10.	Cap – 500	65% Cotton / 35% Polyester 0.60 Sq. Mtr/Pc Woven Printed Fabric GSM 210 +/-10%	
	65% Cotton / 35% Polyester Woven Printed Nos. Fabric GSM 210 +/-10%		
RA concerned may take necessary action subject to compliance of <b>para 4.17</b> and other usual conditions.			

Case No.	10 / NC/5/MEET/Feb/202223/31
Case Status	Case Approved
Party Name	BRIGHTCHOICE OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00003341AM23
RA File Number	039404000128 AM21
Licence No and Date	0310836495/04/06/2020
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. However, firm have not properly replied our queries but it seems they are asking one fabric for lining and other for patches.	
After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the	

input output norms as applied for.

The components are allowed on net to net basis with accountability.

RA concerned may take necessary action subject to compliance of **para 4.17** and other usual conditions.

Case No.	11 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00006322AM23
RA File Number	322404000015 AM21
Licence No and Date	3210079566/22/06/2020
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted incomplete reply even after rejection of case. Therefore, committee decided to ask the firm to appear before NC along-with sample of the export product to explain their case.	

Case No.	12 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	GRAND INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00003507AM23
RA File Number	062404000022 AM21
Licence No and Date	0610039553/21/07/2020
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply and in their reply, measurement chart is typed one and does not appear correct as for a kid of 10-11 years' chest size is 30 and for girl of 10-11 years' chest size is 44. For ladies' jacket, chest size is not given while for men's jacket, it is 49 inches. For girl's jacket (Chest size-44) and for boy's jacket of chest size 40, the requirement is same.	
Therefore, the committee decided to ask the firm to submit the following;	

1. Measurement chart prescribed by the buyer and in each CAD numbers of bundles may be mentioned.
2. Requirement of inputs in SQMs per Pc of each export product.
3. The case stands deferred.

Case No.	13 / NC/5/MEET/Feb/202223/31
Case Status	Case Approved
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00006254AM23
RA File Number	052304000140 AM21
Licence No and Date	0510414992/24/08/2020

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as under:

S. No.	Export Item	Qty.	Import Items	Qty. Recommended
1	SHORT SLEEVE TOPS WITH 1 POCKET GSM: 200+-10%	14545 NOS	WOVEN FABRIC 72% POLYESTER 21% RAYON 7% SPANDEX GSM: 200+-10%	1.415 Sq. mtr/pc
2	SHORT SLEEVE TOPS WITH 1 POCKET GSM: 200+-10%	14520 NOS	WOVEN FABRIC 72% POLYESTER 21% RAYON 7% SPANDEX GSM: 200+-10%	1.39 Sq. mtr/pc.
3	CARGO STRAIGHT LEGS PANTS 6 POCKETS (PANTS BASIC REGULAR) GSM: 200+-10%	9675 NOS	WOVEN FABRIC 72% POLYESTER 21% RAYON 7% SPANDEX GSM: 200+-10%	2.03 Sq. mtr/pc
4	CARGO STRAIGHT LEGS PANTS 6 POCKETS (PANTS BASIC PETTITE) GSM: 200+-10%	5200 NOS	WOVEN FABRIC 72% POLYESTER 21% RAYON 7% SPANDEX GSM: 200+-10%	2.03 Sq. mtr/pc
5	CARGO STRAIGHT LEGS PANTS 6 POCKETS (PANTS BASIC TALL)	4570 NOS	WOVEN FABRIC 72% POLYESTER 21% RAYON 7%	2.03 Sq. mtr/pc

	GSM: 200+-10%		SPANDEX GSM: 200+-10%	
6	JOGGER PANTS WITH TWO SIDE POCKETS -REGULAR GSM: 200+-10%	8595 NOS	WOVEN FABRIC 72% POLYESTER 21% RAYON 7% SPANDEX GSM: 200+-10%	2.03 Sq. mtr/pc.
7	JOGGER PANTS WITH TWO SIDE POCKETS - PETTITE GSM: 200+-10%	4255 NOS	WOVEN FABRIC 72% POLYESTER 21% RAYON 7% SPANDEX GSM: 200+-10%	2.03 Sq. mtr/pc.
8	JOGGER PANTS WITH TWO SIDE POCKETS - TALLS GSM: 200+-10%	3930 NOS	WOVEN FABRIC 72% POLYESTER 21% RAYON 7% SPANDEX GSM: 200+-10%	2.03 Sq. mtr/pc

RA concerned may take necessary action subject to compliance of **para 4.17** and other usual conditions.

Case No.	14 / NC/5/MEET/Feb/202223/31			
Case Status	Case Approved			
Party Name	GROWEL IMPEX PVT. LTD.			
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023			
HQ File Number	HQRNORM REVIW00006255AM23			
RA File Number	052304000189 AM21			
Licence No and Date	0510415314/25/09/2020			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as under:				
S. No.	Export Item	Qty.	Import Items	Qty. recommended
1.	WOMEN SHORT SLEEVES TOP WITH 1 POCKET GSM: 200+-10% (TOP#1)	6830 NOS	WOVEN FABRIC 72% POLYESTER 21% RAYON 7% SPANDEX GSM: 200+-10%	1.41 sq. Mtr/Pc
2.	WOMEN SHORT SLEEVES	6820 NOS	WOVEN FABRIC 72% POLYESTER	1.41 sq. Mtr/Pc

	TOP WITH 1 POCKET GSM: 200+-10% (TOP#2)		21% RAYON 7% SPANDEX GSM: 200+- 10%	
3.	WOMEN SHORT SLEEVES 12485 TOP WITH 1 POCKET GSM: NOS 200+-10% (TOP#3)		WOVEN FABRIC 72% POLYESTER 21% RAYON 7% SPANDEX GSM: 200+- 10%	1.41 sq. Mtr/Pc
4.	WOMEN CARGO 4350 NOS STRAIGHT LEGS PANTS WITH 6 POCKETS (PANTS BASIC REGULAR) GSM: 200+-10%		WOVEN FABRIC 72% POLYESTER 21% RAYON 7% SPANDEX GSM: 200+- 10%	1.95 sq. Mtr/Pc
			KNIT FABRIC 88% POLYESTER 12% SPANDEX WIDTH: 160 CM GSM: 250+- 10%	0.20 sq. Mtr/Pc
5.	WOMEN CARGO 4445 NOS STRAIGHT LEGS PANTS WITH 6 POCKETS (PANTS BASIC PETTITE) GSM: 200+-10%		WOVEN FABRIC 72% POLYESTER 21% RAYON 7% SPANDEX GSM: 200+- 10%	1.41 sq. Mtr/Pc
			KNIT FABRIC 88% POLYESTER 12% SPANDEX WIDTH: 160 CM GSM: 250+- 10%	0.20 sq. Mtr/Pc
6.	WOMEN CARGO 2680 NOS STRAIGHT LEGS PANTS WITH 6 POCKETS (PANTS BASIC TALL) GSM: 200+- 10%		WOVEN FABRIC 72% POLYESTER 21% RAYON 7% SPANDEX GSM: 200+- 10%	1.41 sq. Mtr/Pc
			KNIT FABRIC 88% POLYESTER 12% SPANDEX WIDTH: 160 CM GSM: 250+- 10%	0.20 sq. Mtr/Pc
7.	WOMEN JOGGERS PANTS 5055 NOS REGULAR WITH TWO SIDE POCKETS GSM: 200+-10%		WOVEN FABRIC 72% POLYESTER 21% RAYON 7% SPANDEX GSM: 200+- 10%	1.41 sq. Mtr/Pc
			KNIT FABRIC 88% POLYESTER 12% SPANDEX WIDTH: 160 CM GSM: 250+-	0.20 sq. Mtr/Pc

			10%	
8.	WOMEN JOGGERS PANTS PETTITE WITH TWO SIDE POCKETS GSM: 200+-10%	3875 NOS	WOVEN FABRIC 72% POLYESTER 21% RAYON 7% SPANDEX GSM: 200+- 10%	1.41 sq. Mtr/Pc
			KNIT FABRIC 88% POLYESTER 12% SPANDEX WIDTH: 160 CM GSM: 250+- 10%	0.20 sq. Mtr/Pc
9.	WOMEN JOGGERS PANTS TALLS WITH TWO SIDE POCKETS GSM: 200+-10%	2225	WOVEN FABRIC 72% POLYESTER 21% RAYON 7% SPANDEX GSM: 200+- 10%	1.41 sq. Mtr/Pc
			KNIT FABRIC 88% POLYESTER 12% SPANDEX WIDTH: 160 CM GSM: 250+- 10%	0.20 sq. Mtr/Pc
10.	MEN SHORT SLEEVE TOPS WITH 1 POCKET GSM: 200+-10%	5040 NOS	WOVEN FABRIC 72% POLYESTER 21% RAYON 7% SPANDEX GSM: 200+- 10%	1.41 sq. Mtr/Pc
11.	MEN CARGO STRAIGHT LEG PANTS WITH SIX SIDE POCKETS (PANTS BASIC REGULAR)GSM: 200+-10%	2750 NOS	WOVEN FABRIC 72% POLYESTER 21% RAYON 7% SPANDEX GSM: 200+- 10%	1.95 sq. Mtr/Pc
			KNIT FABRIC 88% POLYESTER 12% SPANDEX WIDTH: 160 CM GSM: 250+- 10%	0.20 sq. Mtr/Pc
12.	MEN JOGGERS PANTS WITH TWO SIDE POCKETS GSM: 200+-10%	3070 NOS	WOVEN FABRIC 72% POLYESTER 21% RAYON 7% SPANDEX GSM: 200+- 10%	1.95 sq. Mtr/Pc
			KNIT FABRIC 88% POLYESTER 12% SPANDEX WIDTH: 160 CM GSM: 250+- 10%	0.20 sq. Mtr/Pc



RA concerned may take necessary action subject to compliance of **para 4.17** and other usual conditions.

Case No.	15 / NC/5/MEET/Feb/202223/31								
Case Status	Case Approved								
Party Name	GROWEL IMPEX PVT. LTD.								
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023								
HQ File Number	HQRNORM REVIW00006256AM23								
RA File Number	052304000232 AM21								
Licence No and Date	0510415520/16/10/2020								
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as under:</p> <p>Export item and import items description;- As per application.</p> <table border="1"> <thead> <tr> <th>Export item Serial No-</th><th>Qty. Recommended</th></tr> </thead> <tbody> <tr> <td>1 to 4 and 13 to 15</td><td>1.41 Sq. Mtr./Pc</td></tr> <tr> <td>5 to 17 and 16 to 21</td><td>1.95 Sq. Mtr./pc</td></tr> <tr> <td>The Knitted fabric for export item no. 5 to 12 for pocketing</td><td>As Applied</td></tr> </tbody> </table> <p>GSM should be matched in export and import items.</p> <p>RA concerned may take necessary action subject to compliance of <b>para 4.17</b> and other usual conditions.</p>		Export item Serial No-	Qty. Recommended	1 to 4 and 13 to 15	1.41 Sq. Mtr./Pc	5 to 17 and 16 to 21	1.95 Sq. Mtr./pc	The Knitted fabric for export item no. 5 to 12 for pocketing	As Applied
Export item Serial No-	Qty. Recommended								
1 to 4 and 13 to 15	1.41 Sq. Mtr./Pc								
5 to 17 and 16 to 21	1.95 Sq. Mtr./pc								
The Knitted fabric for export item no. 5 to 12 for pocketing	As Applied								

Case No.	16 / NC/5/MEET/Feb/202223/31
Case Status	Case Approved
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00005453AM23

RA File Number	018405000842 AM21
Licence No and Date	0710117294/19/11/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm's representative had appeared for personal hearing on date 16.03.2023 and explained their case with support of sample of export item. The committee heard in detail and after detailed deliberation, the committee decided to approve the input output norms as applied for.</p> <p>*Import item Serial No. 1 under export Serial No 1 and Import item Serial No 5 under export Serial No. 6 are not recommended as the applicant is not importing these inputs.</p> <p>RA concerned may take necessary action subject to compliance of <b>para 4.17</b> and other usual conditions.</p>	

Case No.	17 / NC/5/MEET/Feb/202223/31		
Case Status	Case Approved		
Party Name	SAGAR METALLICS PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023		
HQ File Number	HQRNORM REVIW00001646AM23		
RA File Number	52AA04004705 AM21		
Licence No and Date	5211000068/24/12/2020		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as under:			
Export item	Qty.	Import item	Qty. Recommended
METALLIC YARN (ST TYPE/MS 77856 Kg. TYPE/MX TYPE)		POLYESTER YARN	1.01 Kg/Kg content in export
		POLYESTER YARN	1.01 Kg/Kg content in export
RA concerned may take necessary action subject to compliance of <b>para 4.17</b> and other usual conditions.			

Case No.	18 / NC/5/MEET/Feb/202223/31		
Case Status	Case Approved		
Party Name	G. S. EXPORTS		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023		
HQ File Number	HQRNORM REVIW00006265AM23		
RA File Number	33AA04001913 AM21		
Licence No and Date	3311000045/31/12/2020		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as under:			
Export item	Qty.	Import item	Qty. Recommended
100% Polyester Tufted Bathmats (Contant: Total PCS Qty. 50400/- make by Polyester yarn 100000/-	78710 KGS	Polyester Yarn	88154 Kg.
RA concerned may take necessary action subject to compliance of <b>para 4.17</b> and other usual conditions.			

Case No.	19 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	SIMRAN INTERNATIONAL EXPORT (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00006318AM23
RA File Number	05AA04031119 AM21
Licence No and Date	0511001296/16/02/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has not provided complete information. The exact name of the export item No.1 is not declared. The Lay marker submitted for the export items has not given length X width of marker, percentage of utilization. The Export item No. 3 have 13 inputs including 2 types of wadding, 2 types of Interlining, lining fabric and other accessories, but firm has not given any information on usage and computation of requirement for these items. Therefore, committee decided to ask the firm to appear before NC to along with sample of the export item to explain their case.</p> <p>The case stands deferred.</p>	

Case No.	20 / NC/5/MEET/Feb/202223/31
Case Status	Case Rejected
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00006372AM23
RA File Number	04AA04007060 AM21
Licence No and Date	0411000356/17/02/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has requested to re-fixation of norms as their case was approved in NC Meeting No- NC/5/MEET/Jan/202223/24 date 19.01.2023. After detailed deliberation and based on recommendation of technical authority, Committee decided to maintain status quo of its earlier decision and to reject this case.</p> <p>RA concerned may take necessary action subject to compliance of <b>para 4.17</b> and other usual conditions.</p>	

Case No.	21 / NC/5/MEET/Feb/202223/31
Case Status	Case Withdrawn
Party Name	MODELAMA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00004656AM23
RA File Number	05AA04037940 AM21
Licence No and Date	0511001589/08/03/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has informed by email that EODC has been taken from CLA-Delhi and requested for close this case. Therefore, committee decided to close this case.</p> <p>RA concerned may take necessary action subject to compliance of para 4.17 and other usual conditions</p>	

Case No.	22 / NC/5/MEET/Feb/202223/31
Case Status	Case Approved

Party Name	PRARA LEATHERS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023			
HQ File Number	HQRNORM REVIW00006346AM23			
RA File Number	04AA04008383 AM21			
Licence No and Date	0411000511/12/03/2021			
Norms Committee Decision:				
<p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has requested to re-fixation of norms as their case was approved in NC Meeting No- NC/5/MEET/Jan/202223/24 date 19.01.2023. After detailed deliberation and based on recommendation of technical authority, Committee decided to re-fix the input output norms as under:</p>				
S.no.	Export description	Qty.	Import item	Import Qty.
1.	Sheep Upper/Lining Finished Leathers	173,913.0 SQUARE FEET (SQF)	NATURAL PROCESSED SHEEP SKIN (CRUST) (Thickness 0.7 mm to 1.3 mm)	180,869.52 SQUARE FEET (SQF)
2.	Sheep Upper/Lining Finished Leathers.	20,945.0 SQUARE FEET (SQF)	NIGERIAN BEIGE CRUST SHEEP SKINS LEATHER (Thickness 0.7 mm to 1.3 mm)	21,782.8 SQUARE FEET (SQF)
3.	Goat Upper / Lining Finished Leathers and Goat Suede Finished Leathers	24,194.0 SQF	NIGERIAN BEIGE CRUST GOAT SKINS LEATHER (Thickness 0.7 mm to 1.3 mm)	25,161.76 SQUARE FEET (SQF)
RA concerned may take necessary action subject to compliance of <b>para 4.17</b> and other usual conditions.				

Case No.	23 / NC/5/MEET/Feb/202223/31
Case Status	Case Approved
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00006377AM23
RA File Number	04AA04008423 AM21
Licence No and Date	0411000512/12/03/2021
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as under:

S.no.	Export description	Qty.		Import item	Import Qty.
1.	Sheep Upper/Lining Finished Leathers	173,913.0 SQUARE FEET (SQF)	1.	NIGERIAN NATURAL NAPPA SHEEP SKINS (LIGHT,MEDIUM,HEAVY - WET BLUE) GRADE:TR (Thickness 0.7 mm to 1.3 mm)	191,293.3 SQUARE FEET (SQF)
			2.	SYNTHETIC TANNING AGENT FOR LEATHER, SYNTAN SW	4.5 MT
2.	Sheep Upper/Lining Finished Leathers.	173,913.0 SQUARE FEET (SQF)	3.	NIGERIAN NATURAL NAPPA SHEEP SKINS(Thickness 0.7 mm to 1.3 mm)	191,293.3 SQUARE FEET (SQF)
			4.	SYNTHETIC TANNING AGENT FOR LEATHER ,SYNTAN SW	4.5 MT
3.	Sheep Upper/Lining Finished Leathers.	81739.0	5	NIGERIAN PROCESSED SHEEP LEATHER (Thickness 0.7 mm to 1.3 mm)	89912.9 SQUARE FEET (SQF)
			6	SYNTHETIC TANNING AGENT FOR LEATHER, SYNTAN SW	3.0 MT

RA concerned may take necessary action subject to compliance of para 4.17 and other usual conditions.

Case No.	24 / NC/5/MEET/Feb/202223/31
Case Status	Case Approved
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00006378AM23
RA File Number	04AA04008383 AM21

Licence No and Date	0411000511/12/03/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that the firm has requested to re-fixation of norms as their case was approved in NC Meeting No- NC/5/MEET/Jan/202223/24 date 19.01.2023. After detailed deliberation and based on recommendation of technical authority, Committee decided to re-fix the input output norms as under:				
S.no.	Export description	Qty.	Import item	Import Qty.
1.	Sheep Upper/Lining Finished Leathers	173,913.0 SQUARE FEET (SQF)	NATURAL PROCESSED SHEEP SKIN (CRUST) (Thickness 0.7 mm to 1.3 mm)	180,869.52 SQUARE FEET (SQF)
2.	Sheep Upper/Lining Finished Leathers.	20,945.0 SQUARE FEET (SQF)	NIGERIAN BEIGE CRUST SHEEP SKINS LEATHER (Thickness 0.7 mm to 1.3 mm)	21,782.8 SQUARE FEET (SQF)
3.	Goat Upper / Lining Finished Leathers and Goat Suede Finished Leathers	24,194.0 SQF	NIGERIAN BEIGE CRUST GOAT SKINS LEATHER (Thickness 0.7 mm to 1.3 mm)	25,161.76 SQUARE FEET (SQF)
RA concerned may take necessary action subject to compliance of <b>para 4.17</b> and other usual conditions.				

Case No.	25 / NC/5/MEET/Feb/202223/31
Case Status	Case Approved
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00006308AM23
RA File Number	05AA04000026 AM22
Licence No and Date	0511002059/01/04/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as under:</p>	

Export item and import items description; - As per application.

Export item Serial No-	Qty. Recommended
1 to 3 and 10 to 12	1.41 Sq. Mtr./Pc
4 to 9 and 13 to 18	2.04 Sq. Mtr./pc
The Knitted fabric and other accessories	As Applied

GSM should be matched in export and import items.

RA concerned may take necessary action subject to compliance of **para 4.17** and other usual conditions.

Case No.	26 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	SIMRAN INTERNATIONAL EXPORT (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00006319AM23
RA File Number	05AA04003230 AM22
Licence No and Date	0511002189/13/04/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to ask the firm to appear before NC for personal hearing to explain their case.</p> <p>The case stands deferred.</p>	

Case No.	27 / NC/5/MEET/Feb/202223/31
Case Status	Case Rejected
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00006345AM23



RA File Number	04AA04001075 AM22
Licence No and Date	0411000714/23/04/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and decided to maintain status quo of its earlier decision with 10% of wastages and to reject this case.</p> <p>RA concerned may take necessary action subject to compliance of <b>para 4.17</b> and other usual conditions.</p>	

Case No.	28 / NC/5/MEET/Feb/202223/31
Case Status	Case Approved
Party Name	HIJAZ LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00006182AM23
RA File Number	04AA04002902 AM22
Licence No and Date	0411000750/03/05/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as under:</p> <p>Export Item: Matte Sheep skiver Nappa Dyed skins Finished Leather</p> <p>Qty.: 215460.0 Sq. Ft</p> <p>Import Item: SHEEP WET BLUE SKINS (thickness 0.7 to 0.8MM)</p> <p>Qty.: 226800.0Sq. Ft</p> <p>RA concerned may take necessary action subject to compliance of para 4.17and other usual conditions.</p>	

Case No.	29 / NC/5/MEET/Feb/202223/31
Case Status	Case Approved
Party Name	HIJAZ LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00006183AM23
RA File Number	04AA04002901 AM22

Licence No and Date	0411000751/03/05/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as under:</p> <p>Export Item: Matte Sheep skiver Nappa Dyed skins Finished Leather</p> <p>Qty.: 151261.0 Sq. Ft</p> <p>Import Item: SHEEP WET BLUE SKINS (thickness 0.7 to 0.8MM)</p> <p>Qty.: 159222.0 Sq. Ft</p> <p>RA concerned may take necessary action subject to compliance of para 4.17 and other usual conditions.</p>	

Case No.	30 / NC/5/MEET/Feb/202223/31
Case Status	Case Rejected
Party Name	VIRAJ SYNTEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00006344AM23
RA File Number	NA
Licence No and Date	0611000422/27/05/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along-with other relevant papers and noted that this case was rejected in NC meeting no NC/5/MEET/Mar/202122/19 date 23.03.2022 due to non-submission of requisite information. Now firm has filed ANF 4B for prior fixation. The committee went through the information submitted in this case and decided to reject the case and to inform the firms through e-mail for correct steps for filing review for this case to apply proper request for fixation of norms.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	31 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	PRIME SHOES
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023

HQ File Number	HQRNORM REVIW00004623AM23
RA File Number	04AA04005014 AM22
Licence No and Date	0411000927/03/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Calculation for the requirement of NEW BOOTY COW CRUST LEATHER for manufacturing Export item, CLEARLY INDICATING WHETHER Synthetic lining and insole socks will be procured locally and also fill 4 E Annexure indicating indigenous items.</li> <li>2. CAD/CAM of Export item for the cutting Leather indicating efficiency.</li> </ol> <p>The case stands deferred.</p>	

Case No.	32 / NC/5/MEET/Feb/202223/31
Case Status	Case Rejected
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00006343AM23
RA File Number	04AA04004725 AM22
Licence No and Date	0411000967/14/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and decided to maintain status quo of its earlier decision with 10% of wastages and to reject this case.</p> <p>RA concerned may take necessary action subject to compliance of <b>para 4.17</b> and other usual conditions.</p>	

Case No.	33 / NC/5/MEET/Feb/202223/31
Case Status	Case Rejected
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00006375AM23
RA File Number	04AA04004725 AM22
Licence No and Date	0411000967/14/06/2021

Date	
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and decided to maintain status quo of its earlier decision with 10% of wastages and to reject this case.</p> <p>RA concerned may take necessary action subject to compliance of <b>para 4.17</b> and other usual conditions.</p>	

Case No.	34 / NC/5/MEET/Feb/202223/31
Case Status	Case Approved
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00124364AM22
RA File Number	07AA04008730 AM22
Licence No and Date	0711001375/25/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	35 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00127157AM22
RA File Number	05AA04042743 AM22
Licence No and Date	0511003389/30/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decided to ask the firm to appear before NC to explain their case.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	36 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	THE RUG REPUBLIC
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00005204AM23
RA File Number	05AA04039077 AM22
Licence No and Date	0511003439/02/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decided to ask the firm to appear before NC for personal hearing with sample of the import and export product.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	37 / NC/5/MEET/Feb/202223/31
Case Status	Case Approved
Party Name	HIJAZ LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00006184AM23
RA File Number	04AA04013110 AM22
Licence No and Date	0411001084/06/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as under:</p> <p><b>Export Item:</b> Matte Sheep skiver Nappa Dyed skins Finished Leather</p> <p><b>Qty.:</b> 363888.0 Sq. Ft</p> <p><b>Import Item:</b> SHEEP WET BLUE SKINS (thickness 0.7 to 0.8MM)</p> <p><b>Qty.:</b> 383040.0 Sq. Ft</p> <p>RA concerned may take necessary action subject to compliance of para 4.17 and other usual conditions.</p>	

Case No.	38 / NC/5/MEET/Feb/202223/31
Case Status	Case Approved
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00134660AM22
RA File Number	07AA04013337 AM22
Licence No and Date	0711001443/09/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	39 / NC/5/MEET/Feb/202223/31
Case Status	Case Approved
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00006297AM23
RA File Number	32AA04011261 AM22
Licence No and Date	3211001229/12/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of para 4.17 and other usual conditions</p>	

Case No.	40 / NC/5/MEET/Feb/202223/31
Case Status	Case Withdrawn
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023

HQ File Number	HQRNORM REVIW00002156AM23
RA File Number	03AA04050785 AM22
Licence No and Date	0311005574/23/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC meeting and decided to close this case.</p> <p>RA concerned may take necessary action subject to compliance of para 4.17 and other usual conditions.</p>	

Case No.	41 / NC/5/MEET/Feb/202223/31
Case Status	Case Withdrawn
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00005254AM23
RA File Number	03AA04050785 AM22
Licence No and Date	0311005574/23/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC meeting and decided to close this case.</p> <p>RA concerned may take necessary action subject to compliance of para 4.17 and other usual conditions.</p>	

Case No.	42 / NC/5/MEET/Feb/202223/31
Case Status	Case Approved
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00148591AM22
RA File Number	07AA04018035 AM22
Licence No and Date	0711001556/27/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as applied for.</p>	

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	43 / NC/5/MEET/Feb/202223/31
Case Status	Case Withdrawn
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00002157AM23
RA File Number	03AA04056560 AM22
Licence No and Date	0311005759/30/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC meeting and decided to close this case.</p> <p>RA concerned may take necessary action subject to compliance of para 4.17 and other usual conditions.</p>	

Case No.	44 / NC/5/MEET/Feb/202223/31
Case Status	Case Withdrawn
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00005258AM23
RA File Number	03AA04056560 AM22
Licence No and Date	0311005759/30/07/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been approved in NC meeting and decided to close this case.</p> <p>RA concerned may take necessary action subject to compliance of para 4.17 and other usual conditions.</p>	

Case No.	45 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred



Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00154989AM22
RA File Number	05AA04067365 AM22
Licence No and Date	0511004030/05/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decided to ask the firm to appear before NC to explain their case.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	46 / NC/5/MEET/Feb/202223/31
Case Status	Case Approved
Party Name	P AND G ENTERPRISES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00006094AM23
RA File Number	05AA04069804 AM22
Licence No and Date	0511004115/13/08/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of para 4.17 and other usual conditions.</p>	

Case No.	47 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00166441AM22
RA File Number	05AA04071235 AM22
Licence No and Date	0511004220/19/08/2021

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and decided to ask the firm to appear before NC to explain their case.

The case stands deferred for re-listing.

Case No.	48 / NC/5/MEET/Feb/202223/31
Case Status	Case Approved
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00006298AM23
RA File Number	32AA04017613 AM22
Licence No and Date	3211001493/25/08/2021

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
Womens V-Neck Tunic Made Out Of 65% Polyester +35% Cotton Dyed Woven Fabric - 143 GSM, Style No.70221	6408 Nos.	Dyed Woven Fabric J- 65 Polyester+35% Cotton Plain Weaved Fabric 143 GSM, 62 Inch Width	1.66 Sq. Mtr/Pc
Reversible Waist Apron Womens With Kangaroo Pocket Made Out Of 65% Polyester+35% Cotton Dyed Woven Fabric 237 GSM, Style:CW1642	2256 Nos.	Dyed Woven Fabric CPC- 65% Polyester + 35% Cotton 58 Inch Width 237 GSM, 7oZ Left Hand Twill	1.35 Sq. Mtr/Pc
Modern Essentials Unisex Ls Roll Tab Svc Chef JAC Made Out Of 65% Polyester+35% Cotton Dyed Woven Fabric 143 GSM, Style: CW4412	1032 Nos.	Dyed Woven Fabric J- 65% Polyester+35% Cotton Plain Weaved Fabric 143 GSM, 62" Width	3.32 Sq. Mtr/Pc

Women's Knot Button Lab Coat Made Out Of 65% Polyester+35% Cotton Dyed Woven Fabrics 186, GSM	3692  Nos.	Dyed Woven Fabric XY- 65% Polyester + 35 Cotton 186 GSM, 62 Inch Width	2.86 Sq. Mtr/Pc
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Style: 3172

The components are allowed on net to net basis with accountability.

RA concerned may take necessary action subject to compliance of para 4.17 and other usual conditions.

Case No.	49 / NC/5/MEET/Feb/202223/31
Case Status	Case Approved
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00006374AM23
RA File Number	04AA04020343 AM22
Licence No and Date	0411001364/25/08/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as under:

**Export item-1;** Sheep Upper/Lining Finished Leathers/Sheep Washed Nappa/Sheep Burnished Nappa(Sheep Upper/Lining Finished Leathers/Sheep Washed Nappa/Sheep Burnished Nappa)

Qty.; 2800,000 SQUARE FEET (SQF)

Import item: NIGERAIN PROCESSED SHEEP LEATHERS - (WET-BLUE ) FOR SUEDE , NAPPA AND UPPER LININGS (Thickness 0.7 mm to 1.3 mm)

Qty; 3080,000 SQUARE FEET (SQF)

**Export item-2;** Goat Shoe Suede for Upper Finished leathers (Goat Shoe Suede for Upper Finished leathers).

Qty.; 160000SQUARE FEET (SQF)

Import item: NIGERIAN PROCESSED GOAT LEATHER (WETBLUE (Thickness 0.7 mm to 1.2 mm)

Qty; 176000.0 SQUARE FEET (SQF)

RA concerned may take necessary action subject to compliance of para 4.17 and other usual conditions.

Case No.	50 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	DRISHTI LIFESTYLE
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00180672AM22
RA File Number	05AA04077088 AM22
Licence No and Date	0511004625/09/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decided to ask the firm to appear before NC to explain their case.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	51 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00204302AM22
RA File Number	05AA04089127 AM22
Licence No and Date	0511005243/06/10/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decided to ask the firm to appear before NC to explain their case.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	52 / NC/5/MEET/Feb/202223/31
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Case Status	Case Approved			
Party Name	ORNATUS			
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023			
HQ File Number	HQRNORM REVIW00003569AM23			
RA File Number	03AA040109037 AM22			
Licence No and Date	0311007565/07/10/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for re-fixation of norms. After detailed deliberation and based on recommendation of technical authority, committee decided to re-fix the adhoc norms as under:				
S.No.	Export Item	Qty.	Import Items	Qty.
1	TWO SIDED REVERSABLE GENTS JACKET Asstd NOS Size (PARA 4.19 FTP)	225	Satin Uni100 PNT Tencel fabrics W 145 GSM 107 +/- 10 PNT asstd. Color (NOTIONAL VALUE-FTP PARA 4.19)  Satin Digital print fabrics of 66 % Cupro 34 % viscos Width 1.70 Meters per Pc.  GSM 165+- 10 % asstd. Color (NOTIONAL VALUE-FTP PARA 4.19)	1.70 Meters per Pc.
2	TWO SIDED REVERSABLE LADIES JACKETS Asstd Size(PARA 4.19 FTP)	540 NOS	Satin Uni100 PNT Tencel fabrics W 145 GSM 107 +/- 10 PNT asstd. Color (NOTIONAL VALUE-FTP PARA 4.19)  Satin Digital print fabrics of 66 % Cupro 34 % viscos Width 1.50 Meters per Pc. 143  GSM 165+- 10% asstd. Color (NOTIONAL VALUE-FTP PARA 4.19)	1.50 Meters per Pc.
3	KIMONA WITH GSM 107 +/- 10 %	45 NOS	Satin Uni100 % Tencel fabrics W 145 GSM 107 +/- 10 % asstd.  (NOTIONAL VALUE-FTP PARA 4.19)	2.20 Meters per Pc
4	KIMONA WITH GSM 165 +/- 10 %s	45 NOS	Satin Digital print fabrics of 66 % Cupro 34 % viscos Width 143 GSM 165+- 10 % asstd. Color(NOTIONAL VALUE-FTP PARA 4.19)	2.20 Meters per Pc
RA concerned may take necessary action subject to compliance of para 4.17 and other usual conditions.				

Case No.	53 / NC/5/MEET/Feb/202223/31
Case Status	Case Approved
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00231105AM22
RA File Number	05AA04094621 AM22
Licence No and Date	0511005791/29/10/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Sl.No.	Export item	Qty.	Import item	Qty. Recommended
1	Ladies Top Made Of 98% Polyester 2% Spandex (GSM 125 +/-10%) Including 100% Poly Solid Fabric For Lining (GSM 70 +/-10%)	550 Nos.	98% POLYESTER 2% SPANDEX (GSM 125 +/-10%)  100% POLY SOLID FABRIC (GSM 70 +/-10%)	880 SQM.  220 SQM.
2	Ladies Top Made Of 98% Polyester 2% Spandex (GSM 125 +/-10%)	660 Nos.	98% POLYESTER 2% SPANDEX (GSM 125 +/-10%)	1056 SQM.
3	Ladies Top Made Of 98% Polyester 2% Spandex (GSM 125 +/-10%) Including 100% Poly Solid Fabric For Lining (GSM 70 +/-10%)	1200 Nos.	98% POLYESTER 2% SPANDEX (GSM 125 +/-10%)  100% POLY SOLID FABRIC (GSM 70 +/-10%)	1920 SQM.  480 SQM.
4	Ladies Top Made Of 98% Polyester 2% Spandex (GSM 125 +/-10%)	3500 Nos.	98% POLYESTER 2% SPANDEX (GSM 125 +/-10%)	5600 SQM.

5	Ladies Top Made Of 98% Polyester 2% Spandex (GSM 220 +/-10%) Including 100% Poly Solid Fabric For Bottom Collar & Bow (GSM 125 +/-10%) And 100% Poly Solid Fabric For Top Collar (GSM 125 +/-10%)	850 Nos.	98% POLYESTER 2% SPANDEX (GSM 220 +/-10%)  100% POLY SOLID FABRIC (GSM 125 +/-10%)  100% POLY SOLID FABRIC (GSM 125 +/-10%)	1104.246 SQM.  330.363 SQM.  264.030 SQM.
6	Ladies Top Made Of 100% Poly Solid Fabric W/Swiss Dot (GSM 95 +/-10%) Including 100% Poly Solid Fabric For Lining (GSM 115 +/-10%) And 100% Poly Solid Fabric For Collar And Neck Stand (GSM 125 +/-10%)	1350 Nos.	100% POLY SOLID FABRIC W/SWISS DOT (GSM 95 +/-10%)  100% POLY SOLID FABRIC (GSM 115 +/-10%)  100% POLY SOLID FABRIC (GSM 125 +/-10%)	264.030 SQM.  1469.726 SQM  503.999 SQM.
7	Ladies Dress Made Of 100% Poly Solid Fabric W/Swiss Dot (GSM 95 +/-10%) Including 100% Poly Solid Fabric For Lining (GSM 115 +/-10%)	1200 Nos.	100% POLY SOLID FABRIC W/SWISS DOT (GSM 95 +/-10%)  100% POLY SOLID FABRIC (GSM 115 +/-10%)	2856 SQM.  1800 Sq. Mtr/Pc.
8	Ladies Dress Made Of 98% Polyester 2% Spandex (GSM 220 +/-10%)	1500 Nos.	98% POLYESTER 2% SPANDEX (GSM 220 +/-10%)	3150 SQM.

	Including 100% Poly Solid Fabric For Lining (GSM 72 +/-10%)		100% POLY SOLID FABRIC (GSM 72 +/-10%)	1830 SQM.
9	Ladies Dress Made Of 98% Polyester 2% Spandex (GSM 220 +/-10%) Including 100% Poly Solid Fabric For Lining (GSM72 +/-10%)	750 Nos.	98% POLYESTER 2% SPANDEX (GSM 220 +/-10%)	1684.332 SQM.
			100% POLY SOLID FABRIC (GSM 72 +/-10%)	972.230 SQM.
10	Ladies Dress Made Of 98% Polyester 2% Spandex (GSM 220 +/-10%) Including 100% Poly Solid Fabric For Lining (GSM 60 +/-10%)	650 Nos.	98% POLYESTER 2% SPANDEX (GSM 220 +/-10%)	1365 SQM.
			100% POLY SOLID FABRIC (GSM 60 +/-10%)	819 SQM.
11	Ladies Dress Made Of 100% Poly Solid Fabric (GSM 75 +/-10%) Including 100% Poly Solid Fabric For Lining (GSM 115 +/-10%)	2000 Nos.	100% POLY SOLID FABRIC (GSM 75 +/-10%)	6776.348 SQM.
			100% POLY SOLID FABRIC (GSM 115 +/-10%)	3446.703 SQM.
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	54 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00006309AM23
RA File Number	05AA04094117 AM22



Licence No and Date	0511005790/29/10/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decided to ask the firm to appear before NC to explain their case.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	55 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	SAIVANA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00004167AM23
RA File Number	05AA04095867 AM22
Licence No and Date	0511005862/01/11/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has claimed that they are fusing each panel of garment which appears an unusual practice. Further, this applicant adds 11-12% shrinkage in CAD itself which no applicant does. For similar case the firm has attended PH and it has been decided to visit to see the process in their manufacturing unit. Therefore, committee decided to process this case on the base of that report of factory visit.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	56 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00257589AM22
RA File Number	05AA040102576 AM22
Licence No and Date	0511006274/18/11/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decided to ask the firm to appear before NC to explain their case.</p>	

The case stands deferred for re-listing.

Case No.	57 / NC/5/MEET/Feb/202223/31			
Case Status	Case Approved			
Party Name	ALPINE APPARELS PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023			
HQ File Number	HQRNORM REVIW00004530AM23			
RA File Number	05AX04000001 AM22			
Licence No and Date	0511006660/06/12/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as under:				
100% PERCENT LADIES LEATHER HAND BAGS			47000 NOS	
			Qty. Recommended	
Item				
S. No.	Technical Characteri stics / Quality etc.	UOM	Technical Characteri stics	
1	Finished Cow Leather	SQFT	Leather(Relevant thickness)	NET CONTENT + 7.5% WASTAGE
	Cotton Fabrics - Dyed/ Bleached/ Washed in various colors with GSM 200 (+/- 10%) & GSM 540 (+/- 10%).		GSM 200 (+/- 10%) &	
2	Width ranging from 42"-60"	SQMTRS	GSM 540 (+/- 10%)	NET CONTENT + 5% WASTAGE
	Polyester Fabrics - Dyed in various			
3	colors with GSM 250 (+/- 10%) & GSM 440 (+/- 10%). Width ranging	SQMTRS	GSM 250 (+/- 10%) &	NET CONTENT + 5% WASTAGE

	from 42"-60"		GSM 440 (+/- 10%)	
	PU SYNTHETIC & impregnated			
4	Coated/ covered or laminated fabric GSM 100 (+ - 10%) TO GSM 400 ( + - 10%)	SQMTRS	0.8mm to 1.4 mm	NET CONTENT + 5% WASTAGE
5	Transparent sheet	SQMTRS	0.1 mm to 2.00 mm	NET CONTENT + 1% WASTAGE
6	Talin - Plastic sheet in various Thickness	SQMTRS	0.3 mm to 0.9 mm	NET CONTENT + 1% WASTAGE
7	Salpa/Board in various thickness & Forms	SQMTRS	0.2 mm to 1.00 mm	NET CONTENT + 1% WASTAGE
	Tela Adhesive/ cotton fabric with		GSM 50 (+/- 10%) &	
8	GSM 50 (+/- 10%) & GSM 180 (+/- 10%)	SQMTRS	GSM 180 (+/- 10%)	NET CONTENT + 1% WASTAGE
	Microfibre Sintex etc. -RUBBERISED TEXTILE FABRIC in various thickness		GSM 200 + - 10% to	
9		SQMTRS	GSM 400 + - 10%	NET CONTENT + 1% WASTAGE
10	Canapina , Guttaperga etc. - RUBBERISED TEXTILE FABRIC	SQMTRS	GSM 75 + - 10%	NET CONTENT + 1% WASTAGE
11	Antistrappo - Nylon Woven	SQMTRS	in sheet width 1x1.5mtr	NET CONTENT + 1% WASTAGE
12	Non woven Felt	SQMTRS		NET CONTENT + 1% WASTAGE
13	Felt in various thickness	SQMTRS	0.5 mm to 1.2 mm	NET CONTENT + 1% WASTAGE

14	PVC tubular cord	MTRS	0.5 mm to 1.00 mm	NET CONTENT + 1% WASTAGE
15	PVC beading wire	MTRS	0.5 mm to 1.00 mm	NET CONTENT + 1% WASTAGE
16	Cotton cord/String	MTRS	0.3 mm to 2.00 mm	NET CONTENT + 1% WASTAGE
17	Rubber/PVC handle reinforcements in different size & shapes	PCS		NET CONTENT + 1% WASTAGE
18	Gross grain tape	MTRS	0.9 mm to 2.00 mm	NET CONTENT + 1% WASTAGE
19	webbings in various widths and colors	MTRS	2.0 TO 2.5 MM	NET CONTENT + 1% WASTAGE
20	metal zippers in cut length with sizes varying from 12 cm to 64 cm, in various finishes	PCS	in metal	NET CONTENT + 1% WASTAGE
21	metal zippers in various finishes	MTRS	in metal	NET CONTENT + 1% WASTAGE
22	in different teeth sizes	MTRS	in metal	NET CONTENT + 1% WASTAGE
23	Zip Pullers	PCS	in metal	NET CONTENT + 1% WASTAGE
24	Zip Pullers	PCS	in metal	NET CONTENT + 1% WASTAGE
25	Zip sliders	PCS	in metal	NET CONTENT + 1% WASTAGE
26	Zip stoppers	PCS	in metal	NET CONTENT + 1% WASTAGE

27	Metal Chain	PCS	in metal	NET CONTENT + 1% WASTAGE
28	Metal Locks	PCS	in metal	NET CONTENT + 1% WASTAGE
29	Eyelets	PCS	in metal	NET CONTENT + 1% WASTAGE
30	Magnet	pcs	in metal	NET CONTENT + 1% WASTAGE
31	Rings, Buckle, Studs, Dog hooks, under plates, rivets, logo plates & other metal fittings etc.	PCS	in metal	NET CONTENT + 1% WASTAGE (Except Buckle which is net to net)
32	Cotton thread of various colors & Thickness	MTRS	of cotton	NET CONTENT + 1% WASTAGE
33	Polyester thread of various colors & Thickness	MTRS	of polyester	NET CONTENT + 1% WASTAGE
34	Semi waxed thread of various colors	MTRS	of waxed material	NET CONTENT + 1% WASTAGE
35	Edge ink in various colors - Leather Polish	KG	leather polish	1125.00 kgs*
36	Edge coloring chemicals - Leather Polish	KG	leather polish	887.00 kgs*
37	Synthetic / Latex	KG	water based adhesive	908.00 kgs*
38	Foam bag in various sizes	PCS	of foam	As per packaging policy

39	Cotton bag in various sizes & colors	PCS	of cotton	As per packaging policy
40	Magnetic cards	PCS	in metal	Net to net
41	Envelope	PCS	of paper	As per packaging policy
42	Barcode marking	PCS	of paper	Net to net
43	Barcode stickers	PCS	Stickers	Net to net
44	Material card	PCS	in metal	Net to net
45	Hangtag	PCS	of paper	Net to net
46	Tissue paper with GSM 32 (+/- 10%)	KG	GSM 32 (+/- 10%)	NET CONTENT + 1% WASTAGE

\*Subject to 2% FOB value of export.

RA concerned may take necessary action subject to compliance of para 4.17 and other usual conditions.

Case No.	58 / NC/5/MEET/Feb/202223/31			
Case Status	Case Approved			
Party Name	OPERA GLOBAL PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023			
HQ File Number	HQRNORM REVIW00005282AM23			
RA File Number	05AA040108597 AM22			
Licence No and Date	0511006697/07/12/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as under:				
Sl.No.	Export item	Qty.	Import item	Qty. Recommended

1	Babies Dress / Babies Garments, 100% Nylon Mesh With Embroidered Of 100% Polyester Knitted Fabric GSM 40 With Lining Of 100% Cotton Woven Fabric Gsm 65 & 100% Polyester Mesh Knitted Fabric Width 52-53 Inches GSM 30 +/- 10%	2358 Nos.	100 Percent Nylon Mesh With Embroidered Of 100 Percent Polyester Knitted Fabric Width 52- 53 Inches Gsm 40 +/- 10 Percent	1863 SQM.
2	Babies Dress / Babies Garments, 100 Percent Nylon Mesh With Embroidered With 100 Percent Polyester Mesh Knitted Fabric Gsm 35 With Lining Of 100% Nylon Solid Mesh Knitted Fabric Gsm 23 & 100% Cotton Woven Fabric Width 52-53 Inches Gsm 65 +/- 10%	3634 Nos.	100 Percent Nylon Mesh Embroidered With 100 Percent Polyester Knitted Fabric Width 52- 53 Inches Gsm 35 +/- 10 Percent  Lining Of 100 Percent Nylon Solid Mesh Knitted Fabric Width 52- 53 Inches Gsm 23 +/- 10 Percent	4461 SQM.  3260 SQM.
3	Babies Dress / Babies Garments, 97% Nylon 3% Metallise Fiber Mesh Knitted Fabric Width 57-58 Inches GSM 42 With Lining Of 100% Polyester Knitted Mesh Fabric GSM 160 & 100% Polyester Mesh Knitted Fabric Width 56-57 Inches Gsm 35 +/- 10%	4351 Nos.	97 Percent Nylon 3% Metallise Fiber Mesh Knitted Fabric Width 57- 58 Inches Gsm 42 +/- 10%	4264 SQM.
4	Babies Dress / Babies Garments, 97% Nylon 3% Metallise Fiber Mesh Knitted Fabric Width 57-58 Inches GSM 42 With Lining Of 100% Polyester Knitted Mesh Fabric Gsm 160 & 100 Percent Polyester Mesh Knitted Fabric Width 56-57 Inches Gsm 35 +/- 10%	4651 Nos.	97 Percent Nylon 3 Percent Metallise Fiber Mesh Knitted Fabric Width 57-58 Inches Gsm 42 +/- 10%	4419 SQM.

5	Babies Dress / Babies Garments, 100% Polyester Lace Embroidered Knitted Fabric Width 53-54 Inches Gsm 146 With Lining Of 100 Percent Polyester Mesh Knitted Fabric Width 57-58 Inches Gsm 46 & 100 Percent Cotton Woven Fabric Width 52-53 Inches Gsm 65 +/- 10 Percent	1440 Nos.	100 Percent Polyester Lace Embroidered Knitted Fabric Width 53- 54 Inches Gsm 146+/- 10 Percent	1555 SQM.
			100 Percent Polyester Mesh Knitted Fabric Width 57-58 Inches Gsm 46 +/- 10%	1243 SQM.
6	Girls Dress  100 Percent Nylon Mesh With 100 Percent Polyester Embroidered Sequence Fabric Width 54-55 Inches Gsm 60 & Lining Of 100 Percent Nylon Plain Knitted Mesh Fabric Width 51-52 Gsm 40 +/- 10 Percent	5212 Nos.	100 Percent Nylon Knitted Mesh With 100 Percent Polyester Embroidered Sequence Fabric Width 54-55 Inches Gsm 60+/- 10%	9173 SQM.
			Lining Of 100 Percent Nylon Plain Knitted Mesh Fabric Width 51- 52 Inches Gsm 40 +/- 10 Percent	9173 SQM.
7	Girls Jump Suit  97% Polyester 3 Percent Elastane Knitted Dyed Fabric Width 64-65 Inches Gsm 215 +/- 10%	7150 Nos.	97 Percent Polyester 3 Percent Elastane Knitted Dyed Fabric Width 64- 65 Inches Gsm 215 +/- 10%	14801 SQM.
8	Girls Play Suit  97 Percent Polyester 3 Percent Elastane Knitted Dyed Fabric Width 64-65 Inches Gsm 215 +/- 10%	1020 Nos.	97 Percent Polyester 3 Percent Elastane Knitted Dyed Fabric Width 64- 65 Inches Gsm 215 +/- 10%	1969 SQM.
RA concerned may take necessary action subject to compliance of para 4.17 and other usual conditions.				



Case No.	59 / NC/5/MEET/Feb/202223/31
Case Status	Case Approved
Party Name	HINDUSTAN APPAREL INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00279619AM22
RA File Number	03AA040115471 AM22
Licence No and Date	0311009295/08/12/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

Sl.No.	Export item	Qty.	Import item	Qty. Recommended
1	Patient Hospital Gown Made From 100% Polyester Printed Woven Fabrics Gsm: 185 +/-10% Width -60-64	100000 Nos.	100% Polyester Printed Woven Fabrics GSM: 185 +/-10% Width -60-64	2.36 Sq. Mtr/pc
2	Patient Hospital Gown Made From 100% Polyester Printed Woven Fabrics Gsm: 120 +/-10% Width -60-64	6000 Nos.	100% Polyester Printed Woven Fabrics GSM: 120 +/-10% Width -60-64	2.36 Sq. Mtr/pc
3	Patient Hospital Gown Made From 100% Polyester Solid Woven Fabrics Gsm: 120 +/-10% Width -60-64	6000 Nos.	100% Polyester Solid Woven Fabrics Gsm: 120 +/-10% Width -60-64	2.36 Sq. Mtr/pc.
4	Patient Hospital PJ Pant Made From 100% Polyester Printed Woven Fabrics Gsm: 120 +/-10% Width -60-64	3000 Nos.	100% Polyester Printed Woven Fabrics GSM: 120+/-10% Width -60-64	2.55 Sq. Mtr/pc

5	Patient Hospital PJ Pant Made From 100% Polyester Solid Woven Fabrics Gsm: 120 +/-10% Width -60-64	3000 Nos.	100% Polyester Solid Woven Fabrics Gsm: 120 +/-10% Width -60-64	2.55 Sq. Mtr/pc
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	60 / NC/5/MEET/Feb/202223/31			
Case Status	Case Approved			
Party Name	OPERA GLOBAL PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023			
HQ File Number	HQRNORM REVIW00005361AM23			
RA File Number	05AX04000098 AM22			
Licence No and Date	0511006791/10/12/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as under:				
Sl.No.	Export item	Qty.	Import item	Qty. Recommended
1	Babies Dress / Babies Garments, 100% Polyester Mesh Embroidered Knitted Fabric Width 53-54 Inches GSM 120 With Lining Of 100% Polyester Mesh Knitted Fabric Width 57-58 Inches GSM 35 +/- 10%	5083 Nos.	100% Polyester Mesh Embroidered Knitted Fabric Width 53-54 Inches GSM 120 +/- 10%  Lining Of 100% Polyester Mesh Knitted Fabric Width 57-58 Inches GSM 35 +/- 10%	4651 SQM.  4270 SQM.
2	Babies Dress / Babies Garments, 100% Polyester Mesh With 100% Polyester Butterfly Embroidered Knitted	5730 Nos.	100% Polyester Knitted Mesh With 100% Polyester Butterfly Embroidered Fabric Width 53-54 Inches GSM 49	4412 SQM.

			Fabric Width 53-54 Inches GSM 49 With Lining Of 100% Polyester Solid Mesh Knitted Fabric Width 57-58 Inches GSM 22 +/- 10%	+/- 10%	
				Lining Of 100% Polyester Solid Mesh Knitted Fabric Width 57-58 Inches GSM 22 +/- 10%	4928 SQM.
3	Babies Dress / Babies Garments, 100% Polyester Knitted Mesh With 100% Polyester Knitted Butterfly Printed Embroidered Fabric Width 53-54 Inches GSM 59 With Lining Of 100% Polyester Knitted Mesh Fabric Width 57-58 Inches GSM 22 +/- 10%	4651 Nos.	100 Percent Polyester Knitted Mesh With 100% Polyester Butterfly Printed Embroidered Fabric Width 53-54 GSM 59 +/-10%		3639 SQM.
				Lining Of 100% Polyester Mesh Knitted Fabric Width 57-58 Inches Gsm 22+/- 10%	3907 SQM.
4	Babies Dress / Babies Garments, 100% Polyester Mesh Embroidered Printed Knitted Fabric Width 53-54 Inches GSM 146 With Lining Of 100% Polyester Mesh Knitted Solid Fabric Width 57-58 Inches GSM 56 +/- 10%	4075 Nos.	100 Percent Polyester Lace Embroidered Knitted Fabric Width 53-54 Inches Gsm 146 +/- 10 Percent		3423 SQM.
				Lining Of 100% Polyester Mesh Knitted Solid Fabric Width 57-58 Inches GSM 56 +/- 10%	3423 SQM.
5	Babies Dress / Babies Garments, 100% Polyester Lace Embroidered Knitted Fabric Width 53-54 Inches GSM 146 With Lining Of 100% Polyester Mesh Knitted Solid Fabric Width 57-58 Inches GSM 56 +/- 10%	4075 Nos.	100 Percent Polyester Lace Embroidered Knitted Fabric Width 53-54 Inches GSM 146 +/- 10%		3423 SQM.
				Lining Of 100% Polyester Mesh Knitted Solid Fabric Width 57-58 Inches GSM 56+/- 10%	3423 SQM.

6	Girls Dress	8226	100% Polyester Lace	10036
	100% Polyester Lace	Nos.	Embroidered Knitted Fabric	SQM.
	Embroidered Knitted Fabric		Width 53-54 Inches	
	Width 53-54 Inches GSM 146		GSM 146+/- 10%	
	With Lining Of 100% Polyester			
	Mesh Knitted Solid Fabric		Lining Of 100% Polyester	8884
	Width 57-58 Inches		Mesh Knitted Solid Fabric	SQM.
	GSM 56 +/- 10%		Width 57-58 Inches GSM	
			56 +/- 10%	
7	Girls Dress	5519	100% Polyester Lace	9382
	100 Percent Polyester Lace	Nos.	Embroidered Knitted Fabric	SQM.
	Embroidered Knitted Fabric		Width 53-54 Inches	
	Width 53-54 Inches GSM 146		GSM 146 +/- 10%	
	With Lining Of 100% Polyester			
	Mesh Knitted Solid Fabric		Lining Of 100% Polyester	6468
	Width 57-58 Inches		Mesh Knitted Solid Fabric	SQM.
	GSM 56 +/- 10%		Width 57-58 Inches	
			GSM 56 +/- 10%	
RA concerned may take necessary action subject to compliance of para 4.17 and other usual conditions.				

Case No.	61 / NC/5/MEET/Feb/202223/31
Case Status	Case Approved
Party Name	PEE EMPRO EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00005473AM23
RA File Number	05AX04000240 AM22
Licence No and Date	0511007038/20/12/2021
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm's representative	

had appeared for personal hearing on date 16.03.2023 and explained their case along with sample of the export product. The committee heard in detail and based on recommendation of technical authority, decided to approve the input output norms as applied for.

**Note:** - Above revised norms are for regularization and closure purpose only. No repeat licence will be issued on the basis of above decision.

RA concerned may take necessary action subject to compliance of para 4.17 and other usual conditions.

Case No.	62 / NC/5/MEET/Feb/202223/31
Case Status	Case Approved
Party Name	SIMRAN INTERNATIONAL EXPORT (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00006310AM23
RA File Number	05AX04000277 AM22
Licence No and Date	0511007142/22/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for fixation of norms as their case was rejected in NC meeting due to non-submission of requisite information. After detailed deliberation and based on recommendation of technical authority, Committee decided to approve the input output norms as applied for.</p> <p>The components are allowed on net to net basis with accountability.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	63 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00005216AM23
RA File Number	05AX04000512 AM22
Licence No and Date	0511007803/10/01/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and decided to ask the firm to</p>	

appear before NC to explain their case.

The case stands deferred for re-listing.

Case No.	64 / NC/5/MEET/Feb/202223/31
Case Status	Case Rejected
Party Name	SARITA HANDA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00321273AM22
RA File Number	05AX04000559 AM22
Licence No and Date	0511007996/17/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has furnished Non-utilization certificate for the Adv. Auth no 0511007996 dated 17.01.2022. Therefore, committee decided to close this case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	65 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00334278AM22
RA File Number	05AX04000776 AM22
Licence No and Date	0511008308/28/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that factory visit was decided to see the manufacturing process and consumption. The committee noted that due to some unavoidable circumstances, visit date could not be finalised, and decided to defer the case.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	66 / NC/5/MEET/Feb/202223/31		
Case Status	Case Approved		
Party Name	BRIGHTCHOICE OVERSEAS		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023		
HQ File Number	HQRNORM REVIW00003342AM23		
RA File Number	03AX04000924 AM22		
Licence No and Date	0311011159/07/02/2022		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant paper and noted that size of export item (Pant) is 32 to 42 and Waist also 30-42 inches. Image does not reflect any special style. After detailed deliberation, committee decided to approve input output norms as under:			
Export item	Qty.	Import item	Qty. recommended
Mens JEANS Pants  Made out of  71 Percent COTTON + 4 Percent POLYESTER + 7 Percent MODAL + 17 Percent COOLMAX + 1 Percent LYCRA WOVEN DENIM FABRICS Width : 60/62" (+/-10 Percent), GSM-355 (+/-10 Percent)	4824 nos.	71 Percent COTTON + 4 Percent POLYESTER + 7 Percent MODAL + 17 Percent COOLMAX + 1 Percent LYCRA WOVEN DENIM FABRICS Width : 60/62" (+/-10 Percent), GSM-355 (+/-10 Percent)	2.25 Sq. Mtr/pc
RA concerned may take necessary action subject to compliance of para 4.17 and other usual conditions.			

Case No.	67 / NC/5/MEET/Feb/202223/31
Case Status	Case Rejected
Party Name	M3R SEAMLESS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00357391AM22
RA File Number	05AX04000840 AM22
Licence No and Date	0511009091/16/02/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has surrendered the Adv. Auth. at CLA-Delhi on dated 30.11.2022 without utilization. Therefore, committee decided to close this case.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	68 / NC/5/MEET/Feb/202223/31
Case Status	Case Approved
Party Name	ZAIBUNCO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00372928AM22
RA File Number	06AX04000115 AM22
Licence No and Date	0611001167/02/03/2022

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. Based on recommendation of technical authority, committee decided to approve the input output norms as under:

Taking cue from G-38, the following norms are recommended:

**Export Item:** BELTS (WIDTH 3CM LENGTH 54 INCH )(CONTAINING 19575 SQM SYNTHETIC LEATHER, 14353 SQM PU TRANSFER FOIL & 3340 KG EDGE PAINT AND 127500 PCS BUCKLES)

**Qty.** 127500 Pcs

**Import items:**

S.no.	Item description	Specification	Qty. recommended
1	SYNTHETIC LEATHER (WIDTH 1.37 MTR)	870+-10% GSM	Net +7%
2	BUCKLE	Metal fitting	Net to net
3	PU TRASFER FOIL	190+-10% GSM	Net +1%
4	EDGE PAINT	-	3506.0* Kg



5	PU RESIN	-	8007.0* kg
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\*Subject to 2%FOB value of Export

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	69 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00374288AM22
RA File Number	05AX04001152 AM22
Licence No and Date	0511010653/03/03/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p>	

Case No.	70 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00383725AM22
RA File Number	05AX04001248 AM22
Licence No and Date	0511010954/11/03/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p>	

Case No.	71 / NC/5/MEET/Feb/202223/31
Case Status	Case Rejected
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM REVIW00006373AM23
RA File Number	04AX04000005 AM23
Licence No and Date	0411003061/11/04/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and decided to maintain status quo of its earlier decision with 10% of wastages and to reject this case.</p> <p>RA concerned may take necessary action subject to compliance of <b>para 4.17</b> and other usual conditions.</p>	

Case No.	72 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00000189AM23
RA File Number	05AX04000035 AM23
Licence No and Date	0511011783/12/04/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p>	

Case No.	73 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023

HQ File Number	HQRNORM APPLY 00000191AM23
RA File Number	05AX04000037 AM23
Licence No and Date	0511011785/12/04/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p>	

Case No.	74 / NC/5/MEET/Feb/202223/31		
Case Status	Case Approved		
Party Name	AMBIKA FOOTWEAR PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023		
HQ File Number	HQRNORM REVIW00006019AM23		
RA File Number	05AX04000174 AM23		
Licence No and Date	0511012086/26/04/2022		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. Based on recommendation of technical authority, committee decided to approve the input output norms as under:			
Export item	Qty.	Import item	Qty. Recommended
SYNTHETIC FOOTWEAR – OTHERS	510000	Ethylene-vinyl acetate copolymers	49500 Kg.
(Weight of EVA upper-125 gm/Pair)	Kg.		
		Suspension grade PVC resin	102000 Kg.
(Weight of PVC sole-240 gm/Pair)			
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	75 / NC/5/MEET/Feb/202223/31		
Case Status	Case Deferred		
Party Name	MRS EXPORTS		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023		

HQ File Number	HQRNORM APPLY 00000722AM23
RA File Number	06AX04000062 AM23
Licence No and Date	0611001344/11/05/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm's representative had appeared for personal hearing on date 16.03.2023 and explained their case with the help of sample of the export product. The committee heard in detail and firm was advised to submit the following:</p> <ol style="list-style-type: none"> <li>1. Correct net content of each input and UOM of export item.</li> <li>2. Net content of indigenous items in export item.</li> </ol> <p>The case stands deferred.</p>	

Case No.	76 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	LUCKY INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00000996AM23
RA File Number	03AX04000836 AM23
Licence No and Date	0311015008/26/05/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p>	

Case No.	77 / NC/5/MEET/Feb/202223/31
Case Status	Case Approved
Party Name	FASHION ACCESSORIES
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00001178AM23
RA File Number	05AX04000653 AM23
Licence No and Date	0511012989/03/06/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	78 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00001294AM23
RA File Number	05AX04000744 AM23
Licence No and Date	0511013110/09/06/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.	
The case stands deferred.	

Case No.	79 / NC/5/MEET/Feb/202223/31
Case Status	Case Approved
Party Name	ZAIBUNCO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00001333AM23
RA File Number	06AX04000089 AM23
Licence No and Date	0611001407/13/06/2022
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:	
Taking cue from G-38, the following norms are recommended:	

**Export Item:** BELTS CONTAINING 52334 SQM SYNTHETIC LEATHER GSM 500(26100 SQM PU LINING , 19067 KG EDGE PAINT, 2867 KG RELEASE PAPER WITH GSM 210+/- 10% ,23834 KG PU RESIN , 11434 PU PIGMENT , 9534 KG TREATMENT AGENT .)

**Qty.** 350000. Pc

**Import items:**

S.no.	Item description	Specification	Qty. recommended
1	SYNTHETIC LEATHER (WIDTH 1.37 MTR)	GSM 500 +/- 10% (WIDTH 1.37 MTR	Net +5%
2	PU LINING	WIDTH 1.37 MTR	Net +5%
3	RELEASE PAPER	GSM 210 +/- 10% WIDTH 152 CM	Net +1%
4	EDGE PAINT	-	4200.0 kg
5	PU RESIN	-	2800.0 Kg
6	PU PIGMENT		Deleted not in SION
7	TREATMENT AGENT		Deleted not in

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	80 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	FRONTIER PROTECTIVEWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00001758AM23
RA File Number	02AX04000175 AM23
Licence No and Date	0211002634/29/06/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant paper and noted that export quantity of Jackets is 2436 Pcs and input fabric 1 and 2 are 4067.8 SQM each. On that basis per Pc requirement of both the inputs works out to 1.66 SQM each. The firm in their reply has shown it 2.97 SQM per Pc each. In image too green and blue fabric are shown as import S.N. 1 and input 3 works out to 2.35 SQM per Pc but in reply 2.16 SQM per Pc.

Therefore, the committee decided to ask the firm to submit their clarification.

The case stands deferred for re-listing.

Case No.	81 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	QUALIPACK PACKAGINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00001928AM23
RA File Number	56AX04000074 AM23
Licence No and Date	5611001037/08/07/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant paper and noted that the firm has informed vide email dated 16.03.2023 that import item at serial no-01 shall procure domestically under the said authorization. After detailed deliberation, the committee decided to ask the firm to furnish the Clarification on the exact source of procurement of import item s.n.-01 under Adv. Authorization and requirement of fixation of norms for this item.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	82 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00002003AM23
RA File Number	05AX04001089 AM23
Licence No and Date	0511013725/12/07/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p>	

The case stands deferred.

Case No.	83 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00002069AM23
RA File Number	05AX04001116 AM23
Licence No and Date	0511013788/15/07/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p>	

Case No.	84 / NC/5/MEET/Feb/202223/31		
Case Status	Case Approved		
Party Name	GALISTO INDUSTRIES		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023		
HQ File Number	HQRNORM APPLY 00002417AM23		
RA File Number	03AX04002469 AM23		
Licence No and Date	0311016808/02/08/2022		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:			
Import items description:- As per Application.			
Export item	Qty.	Import item S.N.	Qty. recommended
ZIPPER LUGGAGE SIZE 20" 24" 28" 3 PIECE/SET	1141 Sets.	1	1.05 KG/KG CONTENT IN EXPORT



		2 to 8	NETT TO NETT with accountability
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	85 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00002527AM23
RA File Number	05AX04001338 AM23
Licence No and Date	0511014158/08/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p>	

Case No.	86 / NC/5/MEET/Feb/202223/31				
Case Status	Case Approved				
Party Name	INDO SLATE LIMITED				
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023				
HQ File Number	HQRNORM APPLY 00002568AM23				
RA File Number	05AX04001327 AM23				
Licence No and Date	0511014191/10/08/2022				
Norms Committee Decision:					
The Committee considered the case as per agenda along with other relevant paper and noted that the firm has submitted their reply. After detailed deliberation and based on recommendation of technical authority, decided to approve the Adhoc norms as under:					
S. No.	Export item	Qty.	S. No.	Import Item	Qty. Recommended

1	<b>Women's CARGOS REGULAR</b>  Made up of  (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10%  (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	1 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.25 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.40 Sq. Mtr/Pc
2	<b>Women's CARGOS PETITE</b>  Made up of  (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10%  (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	1 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.13 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.40 Sq. Mtr/Pc
3	<b>Women's CARGOS TALL</b>  Made up of  (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10%  (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	1 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.86 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.39 Sq. Mtr/Pc
4	<b>Women's JOGGERS REGULAR</b>  Made up of  (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10%  (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	1 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.24 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.32 Sq. Mtr/Pc
			3	Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	0.32 Sq. Mtr/Pc

	(iii)Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%				
5	<b>Women's JOGGERS PETITE</b>  Made up of  (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10%  (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%  (iii)Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	1Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.16 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.32 Sq. Mtr/Pc
			3	Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	0.32 Sq. Mtr/Pc
6	<b>Women's JOGGERS TALL</b>  Made up of  (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10%  (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%  (iii)Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	1 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.25 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.38 Sq. Mtr/Pc
			3	Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	0.38 Sq. Mtr/Pc
7	<b>Women's JACKET</b>  Made up of  (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10%  (iii)Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	1 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.52 Sq. Mtr/Pc
			3	Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	0.38 Sq. Mtr/Pc
8	<b>Women's HW JOGGERS REGULAR</b> Made up of	1 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width	2.24 Sq. Mtr/Pc

	(i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10%			150 CM GSM 200+/-10%	
	(ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%		2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.30 Sq. Mtr/Pc
	(iii)Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%		3	Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	0.32 Sq. Mtr/Pc
9	<b>Women's HW JOGGERS PETITE</b> Made up of	1 Nos.			
	(i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10%		1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.16 Sq. Mtr/Pc
	(ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%		2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.29 Sq. Mtr/Pc
	(iii)Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%		3	Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	0.32 Sq. Mtr/Pc
10	<b>Women's HW JOGGERS TALL</b>  Made up of	1 Nos.			
	(i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10%		1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.25 Sq. Mtr/Pc
	(ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%		2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.32 Sq. Mtr/Pc
	(iii)Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%		3	Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	0.36 Sq. Mtr/Pc
11	<b>Women's SLIM PANTS REGULAR</b> Made up of	1Nos.			
	(i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10%		1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.23 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM	0.28 Sq. Mtr/Pc

	(ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%			250 GSM +/-10%	
12	<b>Women's SLIM PANTS PETITE</b>  Made up of  (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10%  (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	1Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.19 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.28 Sq. Mtr/Pc
13	<b>Women's SLIM PANTS TALL</b>  Made up of  (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10%  (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	1 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.25 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.40 Sq. Mtr/Pc
14	<b>Women's MATERNITY JOGGERS</b> Made up of  (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10%  (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%  (iii)Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	1 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	1.90 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.77 Sq. Mtr/Pc
			3	Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	0.52 Sq. Mtr/Pc
15	<b>Women's MATERNITY CARGOS</b> Made up of  (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10%	1 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.20 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester	0.66 Sq. Mtr/Pc

	(ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%			12%Spandex Width 160 CM 250 GSM +/-10%	
16	<b>Men's CARGOS</b>  Made up of  (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10%  (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	1 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.58 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.38 Sq. Mtr/Pc
17	<b>Men's JOGGERS</b> Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10%  (ii)Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%  (iii)Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	1 Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.59 Sq. Mtr/Pc
			2	Knitted Fabric 88% Polyester 12%Spandex Width 160 CM 250 GSM +/-10%	0.27 Sq. Mtr/Pc
			3	Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	0.38 Sq. Mtr/Pc
18	<b>Men's JACKET</b>  Made up of  (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM 200 GSM +/-10%  (iii)Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	1Nos.	1	Woven Fabric 75%polyester 19%viscose 6%spandex Width 150 CM GSM 200+/-10%	2.48 Sq. Mtr/Pc
			3	Knitted Fabric 60% Cotton 40% Polyester Width 170 CM 250 GSM+/-10%	0.45 Sq. Mtr/Pc

GSM should be matched in both the import and export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	87 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	QUALIPACK PACKAGINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00002628AM23
RA File Number	56AX04000135 AM23
Licence No and Date	5611001118/12/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that the firm has informed vide email dated 16.03.2023 that import item at serial no-01 shall procure domestically under the said authorization. After detailed deliberation, the committee decided to ask the firm to furnish the Clarification on the exact source of procurement of import item s.n.-01 under Adv. Authorization and requirement of fixation of norms for this item.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	88 / NC/5/MEET/Feb/202223/31
Case Status	Case Approved
Party Name	FASHION ACCESSORIES
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00002673AM23
RA File Number	05AX04001404 AM23
Licence No and Date	0511014307/17/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that the firm has submitted their reply. After detailed deliberation and based on recommendation of technical authority, decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in both the import and export items.</p>	

Case No.	89 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	SAIVANA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00002674AM23

RA File Number	05AX04001394 AM23
Licence No and Date	0511014329/17/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has claimed that they are fusing each panel of garment which appears an unusual practice. Further, this applicant adds 11-12% shrinkage in CAD itself which no applicant does. For similar case the firm has attended PH and it has been decided to visit to see the process in their manufacturing unit. Therefore, committee decided to process this case on the base of that report of factory visit.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	90 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	SIMRAN INTERNATIONAL EXPORT (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00002722AM23
RA File Number	05AX04001459 AM23
Licence No and Date	0511014401/22/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p>	

Case No.	91 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00002783AM23
RA File Number	05AX04001490 AM23
Licence No and Date	0511014473/25/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and</p>	



comments of concern technical authority.

The case stands deferred.

Case No.	92 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00002797AM23
RA File Number	05AX04001493 AM23
Licence No and Date	0511014494/26/08/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted incomplete reply. Therefore, the committee decided to ask the firm to furnish the proper reply of the following:</p> <ol style="list-style-type: none"> <li>1. Very high wastage up to 22.51% claimed. Variation in wastage from 2.17 to 22.51% Applicant to clarify reason.</li> <li>2. The detailed calculation beginning from fabric in SQM taken for first step of manufacturing, resultant SQMs before next step and so on up-to final stage of manufacturing, wastage at each stage with justification.</li> </ol> <p>The case stands deferred.</p>	

Case No.	93 / NC/5/MEET/Feb/202223/31
Case Status	Case Approved
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00002959AM23
RA File Number	05AX04001506 AM23
Licence No and Date	0511014669/06/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p>	

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	94 / NC/5/MEET/Feb/202223/31
Case Status	Case Approved
Party Name	FASHION ACCESSORIES
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00003101AM23
RA File Number	05AX04001715 AM23
Licence No and Date	0511014797/14/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	95 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00003106AM23
RA File Number	05AX04001624 AM23
Licence No and Date	0511014803/14/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p>	

Case No.	96 / NC/5/MEET/Feb/202223/31
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Case Status	Case Approved
Party Name	PEARL GLOBAL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00003289AM23
RA File Number	05AX04001705 AM23
Licence No and Date	0511014958/22/09/2022

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant paper and noted that firm has submitted their reply. The committee went through the details submitted in this case and based on recommendation of technical authority; decided to approve the Adhoc norms as under:

S. No.	Export Item	Qty.	Import Items	Qty.
1	Girls T Shirt (Style no SP23TG3146) 60% Cotton 40% Polyester Jersey CVC Print Knitted Fabric GSM 150(+/-10%)	7800 PCS	60% Cotton 40% Polyester Jersey CVC Print Knitted Fabric GSM 150 (+/-10%)	669.140 SQM
2	Girls T Shirt (Style no SP23TG3147, SP23BG3148, SP23LG3149, SP23BG3150) 60% Cotton 40% Polyester Jersey CVC Solid Knitted Fabric GSM 150 (+/-10%)	16080 PCS	60% Cotton 40% Polyester Jersey CVC Solid Knitted Fabric GSM 150 (+/-10%)	11715.750 SQM
3	Girls Dress (Style no SP23TG3147, SP23BG3148, SP23LG3149, SP23BG3150) 100% Cotton 21x21/100x50, plain weave peach finish Print Woven Fabric GSM 165 (+/-10%)	16080 PCS	100% Cotton 21x21/100x50, plain weave peach finish Print Woven Fabric GSM 165 (+/-10%)	15317.660 SQM
4	Girls Dress ( Style no SP23TG3146) 100% Cotton 21x21/100x50, plain weave peach finish Solid Dyed Woven Fabric GSM 165 (+/-10%)	7800 PCS	100% Cotton 21x21/100x50, plain weave peach finish Solid Dyed Woven Fabric GSM 165 (+/-10%)	7051.210 SQM
5	Girls Dress (Style no SP23BG3154, SP23TG3155) 60% Cotton 40% Polyester Print on Dyed Base CVC Jersey Knit Fabric GSM 180 (+/-10%)	15600 PCS	60% Cotton 40% Polyester Print on Dyed Base CVC Jersey Knit Fabric GSM 180(+/-10%)	22049.320 SQM

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	97 / NC/5/MEET/Feb/202223/31
Case Status	Case Approved
Party Name	LUNA APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00003293AM23
RA File Number	02AX04000336 AM23
Licence No and Date	0211003086/22/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in export and import items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	98 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	FAIZ TANNING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00003311AM23
RA File Number	04AX04000561 AM23
Licence No and Date	0411004006/23/09/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p>	

Case No.	99 / NC/5/MEET/Feb/202223/31
Case Status	Case Approved
Party Name	STAND21 EXPORTS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00003656AM23
RA File Number	04AX04000608 AM23
Licence No and Date	0411004096/12/10/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in export and import items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	100 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	RAMA OVERSEAS LTD
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00003680AM23
RA File Number	02AX04000384 AM23
Licence No and Date	0211003172/13/10/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p>	

Case No.	101 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	RAMA OVERSEAS LTD
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00003681AM23
RA File Number	02AX04000383 AM23

Licence No and Date	0211003174/13/10/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p>	

Case No.	102 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00003883AM23
RA File Number	03AX04003689 AM23
Licence No and Date	0311018776/21/10/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that reply of the applicant is not satisfactory but casual. They have stated to have imported silk fabric and SQMs of the same are given, But against export, they have not given the SQMs of the export product which will be manufactured out of imported fabric and exported.</p> <p>They have claimed 11.5% waste without any justification, in spite of specifically asking. Therefore, committee decided to aks the firm to furnish their reply point-wise as under:</p> <ol style="list-style-type: none"> <li>1. Total SQMs of silk liner exported.</li> <li>2. Total SQMs of imported fabric used</li> <li>3. Wastage claimed with justification.</li> </ol> <p>The case stands deferred.</p>	

Case No.	103 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	ZAIBUNCO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00004024AM23
RA File Number	06AX04000247 AM23
Licence No and	0611001693/02/11/2022

Date	
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the spec and type of synthetic leather whether PVC or PU to be imported.</p> <p>The case stands deferred.</p>	

Case No.	104 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00004289AM23
RA File Number	05AX04002295 AM23
Licence No and Date	0511015761/11/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p>	

Case No.	105 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	K & D DESIGN KRAFT LLP
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00004682AM23
RA File Number	05AX04002521 AM23
Licence No and Date	0511016088/29/11/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p>	

Case No.	106 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	VRIJESH CORPORATION
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00004875AM23
RA File Number	03AX04004509 AM23
Licence No and Date	0311019842/08/12/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. In export product -2, content of flax yarn in kgs in total weight of export product to be given.</li> <li>2. In export product-3, there are two types of blended fabrics. Weight of both to be exported is required in kgs.</li> <li>3. In each of such blended fabrics input flax yarn to be imported to be given separately along with their content in kgs in each blended fabric to be exported.</li> <li>4. Manufacturing flow chart with stage wise wastage and justification.</li> </ol> <p>The case stands deferred.</p>	

Case No.	107 / NC/5/MEET/Feb/202223/31
Case Status	Case Approved
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00005006AM23
RA File Number	05AX04002751 AM23
Licence No and Date	0511016408/15/12/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>GSM should be matched in export and import items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	



Case No.	108 / NC/5/MEET/Feb/202223/31
Case Status	Case Approved
Party Name	PALLAVA TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00005183AM23
RA File Number	32AX04000411 AM23
Licence No and Date	3211004143/21/12/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as applied for.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	109 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00005284AM23
RA File Number	05AX04002677 AM23
Licence No and Date	0511016540/26/12/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p>	

Case No.	110 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	MERIDIAN CLOTHING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023

HQ File Number	HQRNORM APPLY 00005377AM23
RA File Number	03AX04004872 AM23
Licence No and Date	0311020327/28/12/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p>	

Case No.	111 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	PALLAVA TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00005385AM23
RA File Number	32AX04000440 AM23
Licence No and Date	3211004190/28/12/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted CA certificate and as per CA certificate input is 100% combed cotton fleece. It is also not American cotton-Pima., but Australian cotton. Applicant is quoting the reference of meeting date 23/12 which was for American cotton-Pima by combing process. Therefore, the committee decided to ask the firm to furnish the justification of 35% of wastages with Australian cotton as input.</p> <p>The case stands deferred.</p>	

Case No.	112 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	CALSEA FOOTWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00005398AM23
RA File Number	04AX04000864 AM23
Licence No and Date	0411004684/29/12/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. Exact function of import (paper support) and its CIF value whether it is exported along with shoe
2. Whether nylon tape and polyester film are used as consumables in the process of mfg. and if so CIF value of each item separately

The case stands deferred.

Case No.	113 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00005424AM23
RA File Number	03AX04004827 AM23
Licence No and Date	0311020336/30/12/2022
Norms Committee Decision:	
<p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. CAD, Image and Measurement chart of liner</li> <li>2. Requirement of inputs in SQMs. SQMs of export product (Liners) to be exported.</li> <li>3. Weight in Kgs. of input fabric and that of liners (Export Product) in kgs.</li> <li>4. Wastage from inputs to export product, manufacturing process, stage wise wastage with justification.</li> </ol> <p>The case stands deferred.</p>	

Case No.	114 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	M+L SHOES AND ACCESSORIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00005438AM23
RA File Number	04AX04000874 AM23
Licence No and Date	0411004692/30/12/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. Specification/ thickness of import items Cow finished leather and to give CAD/CAM of cutting Leather for the manufacturing Half Boot Upper, indicating calculation and net + wastage for the import items.
2. To indicate whether Synthetic lining and full insole socks will be procured and used indigenously for manufacturing export item.
3. In 4 E, only Cow finished Leather has been shown as import items and all other items shown as indigenous, the same is to be confirmed.

The case stands deferred.

Case No.	115 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	GEM EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00005469AM23
RA File Number	07AX04001458 AM23
Licence No and Date	0711006074/02/01/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p>	

Case No.	116 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	VBL INNOVATIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00005492AM23
RA File Number	07AX04001467 AM23
Licence No and Date	0711006088/03/01/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p>	

1. The details of the export item giving photographs and design/drawing.
2. Net content of finished leather in each number of holster and to give wastage separately.
3. CAD/CAM and its efficiency of each export item using finished leather.
4. Manufacturing process of making finished leather from Bovine and then Holster.

The case stands deferred.

Case No.	117 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	CIGFIL LTD
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00005565AM23
RA File Number	07AX04001399 AM23
Licence No and Date	0711006111/05/01/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. The specific name of import item no: 2 i.e. Plasticizer.</li> <li>2. The length of ACETATE CIGARETTE FILTER RODS and compare the requirement with SION fixed at K2 and K92 at Hand Book of procedure Vol II.</li> <li>3. Reason for applying under NO norms when the norms for the item are already there at SION K2 and K92 of Hand Book of procedure Vol II.</li> <li>4. The meaning of 24.35MM X 126MM X 360PD in export description</li> </ol> <p>The case stands deferred.</p>	

Case No.	118 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	RADNIK AUTO EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00005589AM23
RA File Number	05AX04002927 AM23
Licence No and Date	0511016764/06/01/2023

Norms Committee Decision:

The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.

The case stands deferred.

Case No.	119 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	KAMIL LEATHERS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00006035AM23
RA File Number	04AX04000968 AM23
Licence No and Date	0411004847/02/02/2023

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, committee decided to ask the firm to furnish the following;

1. Manufacturing process, indicating stage wise wastage of Wet Blue Sheep Skin for the manufacturing of the finished leather.
2. Specification and thickness of Wet Blue Sheep skin and finished leather.
3. Calculation for the requirement of Wet Blue Sheep skin for the manufacturing of the finished leather.
4. Reason for asking 25% wastage when in your earlier license for the similar export and import items only 3.1% wastage was asked for.

The case stands deferred.

Case No.	120 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	DRISHTI LIFESTYLE
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00006041AM23
RA File Number	05AX04003188 AM23
Licence No and Date	0511017132/02/02/2023

Norms Committee Decision:

The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.

The case stands deferred.

Case No.	121 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	ROYALE SPORTSWEAR
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00006042AM23
RA File Number	05AX04003180 AM23
Licence No and Date	0511017134/02/02/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p>	

Case No.	122 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00006044AM23
RA File Number	05AX04003179 AM23
Licence No and Date	0511017137/02/02/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority</p> <p>The case stands deferred.</p>	

Case No.	123 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	STRAWBERRY STUDIO EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00006067AM23
RA File Number	05AX04003191 AM23
Licence No and Date	0511017153/03/02/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority</p> <p>The case stands deferred.</p>	

Case No.	124 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	SAIVANA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00006104AM23
RA File Number	05AX04003204 AM23
Licence No and Date	0511017189/06/02/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has claimed that they are fusing each panel of garment which appears an unusual practice. Further, this applicant adds 11-12% shrinkage in CAD itself which no applicant does. For similar case the firm has attended PH and it has been decided to visit to see the process in their manufacturing unit. Therefore, committee decided to process this case on the base of that report of factory visit.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	125 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00006105AM23



RA File Number	05AX04003202 AM23
Licence No and Date	0511017190/06/02/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority</p> <p>The case stands deferred.</p>	

Case No.	126 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00006106AM23
RA File Number	05AX04003211 AM23
Licence No and Date	0511017191/06/02/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority</p> <p>The case stands deferred.</p>	

Case No.	127 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	VARDHMAN YARNS AND THREADS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00006113AM23
RA File Number	30AX04000503 AM23
Licence No and Date	3011003109/06/02/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority</p> <p>The case stands deferred.</p>	

Case No.	128 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	ZEN LINEN INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00006114AM23
RA File Number	03AX04005446 AM23
Licence No and Date	0311021184/06/02/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority.</p> <p>The case stands deferred.</p>	

Case No.	129 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00006151AM23
RA File Number	05AX04003219 AM23
Licence No and Date	0511017205/07/02/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority</p> <p>The case stands deferred.</p>	

Case No.	130 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	ABHIKRITI IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023

HQ File Number	HQRNORM APPLY 00006173AM23
RA File Number	02AX04000613 AM23
Licence No and Date	0211003815/08/02/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority</p> <p>The case stands deferred.</p>	

Case No.	131 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	STRAWBERRY STUDIO EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00006178AM23
RA File Number	05AX04003189 AM23
Licence No and Date	0511017225/08/02/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority</p> <p>The case stands deferred.</p>	

Case No.	132 / NC/5/MEET/Feb/202223/31
Case Status	Case Approved
Party Name	S K EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00006205AM23
RA File Number	06AX04000341 AM23
Licence No and Date	0611001847/09/02/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant paper and based on recommendation of technical authority; decided to approve the Adhoc norms as under:</p>	

Taking cue from J343, following norms are recommended:

**Export Item :** Rugs for Horses (The Content Polyester PU Coated Fb. GSM 282(+/-10%)Contain 19485.71kg,Nylon Lining Fb. GSM 38(+/-10%)(Contain 2828.57kg,100% Polyester Staple Fiber 4D Contain 1143.56 kg,100% Polyester Staple Fiber 15D Contain 2287.13 kg,(Velcro Hook and Loop Tape, Webbing Tape, Metal Hooks, Steel D-ring, Steel Buckle, Metal Buckle& Steel Square Buckle (Net to Net)))

**Qty.:** 33000 Kg

**Import Items:**

S. No	Item description	Qty. Recommended
1	Polyester PU Coated Fabric (T.C PU Coated Polyester Fabric) GSM 282(+/-10%), Width 60" (+/-10%)	20460 kg
2	Nylon Lining Fabric (T.C. Nylon Lining) GSM 38 (+/-10%), Width 60" (+/-10%)	2970 kg
3	100% Polyester Staple Fiber, Size -4D (Net +1%)	1155 kg
4	100% Polyester Staple Fiber, Size -15D (Net +1%)	2310 kg
5	Velcro Hook and Loop Tape (T.C. 100% Nylon)	Net to net
6	Webbing Tape (T.C. PP Yarn )	Net to net
7	Zinc Metal Hooks	Net to net
8	Steel D-ring	Net to net
9	Steel Buckle (Male/female) Adjuster - (3Pcs =1 Set)	Net to net
10	Zinc Metal Buckle	Net to net
11	Steel Square Buckle	Net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	133 / NC/5/MEET/Feb/202223/31
Case Status	Case Deferred
Party Name	MIDAS SAFE INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 31 and 03/03/2023
HQ File Number	HQRNORM APPLY 00006278AM23
RA File Number	06AX04000339 AM23
Licence No and Date	0611001851/13/02/2023
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda and other paper and decided to defer the case for examination and comments of concern technical authority</p> <p>The case stands deferred.</p>	